



A BRIEF REPORT

OF

**THE BUSINESS TRANSACTED DURING THE
SEVENTH SESSION (22 JULY - 21 AUGUST, 2014)**

OF

THE SIXTH LEGISLATIVE ASSEMBLY

OF

THE STATE OF GOA

**GOA LEGISLATURE SECRETARIAT
PORVORIM – GOA
2014**

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PREFACE

This booklet contains statistical information of the business transacted by the Sixth Legislative Assembly of the State of Goa during its Seventh Session (22 July- 21 August, 2014).

PORVORIM – GOA
15 /9/2014

N.B.SUBHEDAR
SECRETARY

1. INTRODUCTION

The Seventh Session of the Sixth Legislative Assembly of the State of Goa which was summoned by the Hon. Governor of Goa vide Order dated the 20th June, 2014, which commenced on the 22nd July, 2014 at 11 30 AM at the Assembly Hall, Porvorim, Goa with the playing of the National Anthem.

2. The Seventh Session, 2014, has transacted an effective, meaningful and significant business during its 21 sittings and had a duration of 129 hours and 29 minutes.
3. The Seventh Session, 2014, which commenced on the 22nd July, 2014 was adjourned *sine die* at the conclusion of the Session on the 21st August, 2014 at 7 26 PM. The Seventh Session, has been prorogued by the Hon.Governor of Goa, with effect from the 4th September, 2014.

4. DURATION OF THE SITTINGS OF THE HOUSE

The total duration of the sittings of the House was 123 hours and 29 minutes.

Sl. No.	Dates of sittings	Duration of sittings	Total duration of the sittings	
			Hours	Minutes
1.	22.7.2014	11 30 AM to 1 09 PM	1	39
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 5 50 PM	1	20
2.	23.7.2014	11 30 AM to 1 01 PM	1	31
		2 30 PM to 4 01 PM	1	31
		4 30 PM to 5 19 PM	0	49
3.	24.7.2014	11 30 AM to 12 59 PM	1	29
		2 30 PM to 4 10 PM	1	40
		4 30 PM to 6 47 PM	2	17
4.	25.7.2014	11 30 AM to 1 18 PM	1	50
5.	28.7.2014	11 30 AM to 1 04 PM	1	34
		2 30 PM to 3 58 PM	1	29
		4 30 PM to 6 31 PM	2	01
6.	30.7.2014	11 30 AM to 1 04 PM	1	31
		2 30 PM to 4 03PM	1	31
		4 30 PM to 6 28 PM	1	58
7.	31.7.2014	11 30 AM to 12 52 PM	1	22
		2 30 PM to 4 00 PM	1	30
		4 30 PM to 8 32 PM	4	02

8.	1.8.2014	11 30 AM to 1 37 PM	2	07
9.	4.8.2014	11 30 AM to 1 05 PM 2 30 PM to 4 02 PM 4 30 PM to 7 36 PM	1 1 3	35 32 06
10.	5.8.2014	11 30 AM to 1 02PM 2 30 PM to 4 07 PM 4 30 PM to 9 10 PM	1 1 4	32 32 40
11.	6.8.2014	11 30 AM to 1 06 PM 2 30 PM to 4 04 PM 4 30 PM to 9 18 PM	1 1 4	36 34 48
12.	7.8.2014	1130 AM to 12 58 PM 2 00 PM to 3 30 PM 5 30 PM to 8 03 PM	1 1 2	28 30 32
13.	8.8.2014	11 30 AM to 1 56 PM	2	26
14.	11.8.2014	11 30 AM to 12 58 PM 2 30 PM to 4 05 PM 4 30 PM to 7 27 PM	1 1 2	28 35 57
15.	12.8.2014	11 30 AM to 1 01 PM 2 30 PM to 4 04 PM 4 30 PM to 8 00 PM	1 1 3	31 34 30
16.	13.8.2013	11 30 AM to 1 05 PM 2 30 PM to 4 00 PM 4 30 PM to 7 00 PM	1 1 3	35 30 00
17.	14.8.2014	11 30 AM to 1 05 PM 2 30 PM to 4 02 PM 4 30 PM to 7 36 PM	1 1 3	35 32 06
18.	18.8.2014	11 30 AM to 1 05 PM 2 30 PM to 3 58 PM 4 30 PM to 8 43 PM	1 1 4	35 28 13
19.	19.8.2014	11 30 AM to 1 00 PM 2 30 PM to 4 00 PM 4 30 PM to 9 04 PM	1 1 4	30 30 34
20.	20.8.2014	11 30 AM to 1 10 PM 2 30 PM to 4 05 PM 4 30 PM to 8 21 PM	1 1 3	40 35 51
21.	21.8.2014	11 30 AM to 1 04 PM 2 30 PM to 3 54 PM 4 30 PM to 7 26 PM	1 1 2	34 26 56

The total duration of the sittings of the House was 123 hours and 29 minutes.

5. ATTENDANCE OF THE MEMBERS (EXCLUDING THE SPEAKER, DY. SPEAKER, MINISTERS AND THE LEADER OF THE OPPOSITION) IS ENUMERATED BELOW:

Dates	Present	Absent
22.7.2014	25	Nil
23.7.2014	25	Nil
24.7.2014	25	Nil
25.7.2014	24	1
28.7.2014	25	Nil
30.7.2014	23	2
31.7.2014	25	Nil
1.8.2014	22	3
4.8.2014	25	Nil
5.8.2014	25	Nil
6.8.2014	24	1
7.8.2014	24	1
8.8.2014	24	1
11.8.2014	24	1
12.8.2014	24	1
13.8.2014	23	2
14.8.2014	24	1
18.8.2014	23	2
19.8.2014	24	1
20.8.2014	23	2
21.8.2014	23	2

Sl. No.	Names of the Members	No of days attended the Session
1.	Shri Naresh Sawal	21 days
2.	Shri Kiran Kandolkar	21 days
3.	Shri Michael Lobo	21 days
4.	Shri Rohan Khaunte	21 days
5.	Shri Glenn Souza Ticlo	21 days
6.	Smt. Jennifer Monserrate	18 days
7.	Shri Atanasio Monserrate	19 days
8.	Shri Vishnu Surya Naik Wagh	21 days
9.	Shri Pandurang Madkaikar	20 days
10.	Dr. Pramod Sawant	21 days
11.	Shri Vishwajit Rane	14 days
12.	Shri Lavoo Mamledar	21 days
13.	Shri Jose Luis Carlos Almeida	21 days
14.	Shri Mauvin Godinho	21 days
15.	Shri Francisco. X. Pacheco	18 days
16.	Shri Aleixo.R. Lourenco	21 days
17.	Shri Vijai Sardesai	21 days
18.	Shri Digambar Kamat	21 days
19.	Shri Caetano Silva	21 days
20.	Shri Rajan Naik	21 days
21.	Shri Benjamin Silva	21 days
22.	Shri Chandrakant Kavalekar	17 days
23.	Shri Nilesh Cabral	21 days
24.	Shri Ganesh Gaonkar	21 days
25.	Shri Subhash Phal Dessai	20 days

6. QUESTIONS

During the Session, 1,089 notices of Starred and 2,216 notices of Unstarred Questions were received thus amounting to a total of 3,305 Questions. Out of which 1,505 Questions were posted online by the Hon. Members. All in all, in this Session, 57% of the Hon. Members posted 45.54% of their Questions online. Out of the 1,089 Starred Questions which were received, 840 Starred Questions were admitted and 105 Starred Questions were replied orally. The replies to the rest of the 735 Starred and 2,216 Unstarred Questions were laid on the Table of the House. 6 Postponed Starred Questions of the last

Session were also replied orally and 8 Unstarred Questions of the last Session were laid on the Table of the House during the Session, thereby providing the best information to the public by the House. 7 Starred and 6 Unstarred Questions were postponed to the next Session.

Statistical Information of Starred Questions

Departments	Questions received and admitted as Starred	Converted as Unstarred	Consolidated	Notices Admitted	Replied Orally	Notices laid on the Table	Postponed to next session	Deleted	Transferred as Unstarred
Agriculture	23	20	-	23	3	23	-	-	2
Archives and Archeology	10	7	-	10	3	10	-	-	
Art & Culture	18	13	-	18	5	18	-	-	1
Administrative Reforms	3	3	-	3	-	3	-	-	
Airport	10	8	-	10	2	10	-	-	
Animal Husbandry and Veterinary Services	22	14	2	22	8	22	-	-	1
Civil Supplies	13	10	-	13	3	13	-	1	-
Craftsmen Training	11	8	-	11	3	11	-	-	-
Co-operation	9	7	-	9	2	9	-	-	-
Education	24	19	-	24	5	24	-	-	-
Environment	18	16	-	18	2	18	-	-	1
Election	1	1	-	1	-	1	-	-	-
Finance	27	22	-	27	5	27	-	-	5
Fisheries	6	4	-	6	2	6	-	-	-
Forests	15	12	-	15	3	15	-	-	1
General Administration	3	3	-	3	-	3	-	-	-
Health	61	52	-	61	9	61	-	-	-
Home	45	35	-	45	10	45	-	-	2
Housing Board	11	7	-	11	4	11	-	-	1
Industries	28	21	-	28	7	28	-	-	1
Information & Technology	8	7	-	8	1	8	-	-	-
Information & Publicity	6	5	-	6	1	6	1	-	-
Law, Judiciary & Legislative Affairs	8	8	1	8	-	8	-	-	4

Labour and Employment	7	7	-	7	-	7	-	-	1
Mines & Geology	13	10	-	13	3	13	2	-	-
Museum	2	2	-	2	-	2	-	-	-
N.R.I. Affairs	6	6	-	6	-	6	-	-	1
Official Language	2	1	-	2	1	2	-	-	-
Non Conventional Energy Res.	2	2	-	2	-	2	-	-	-
Panchayati Raj	34	27	-	34	7	34	1	-	-
Personnel	18	16	-	18	2	18	-	-	1
Provedoria	1	1	-	1	-	1	-	-	-
Public Grievances	1	0	-	1	1	1	-	-	-
Power	40	35	-	40	5	40	1	-	-
Planning & Statistics	4	4	-	4	-	4	-	-	-
Public Works Department	53	45	-	53	8	53	1	-	-
Ports	3	2	-	3	1	3	-	-	-
Printing & Stationery	1	1	-	1	-	1	-	-	-
River Navigation	2	2	-	2	-	2	-	-	-
Revenue	55	47	-	55	8	55	-	-	3
Rural Development Agency	7	6	-	7	1	7	-	-	-
Social Welfare	10	6	-	10	4	10	-	-	-
Sports & Youth Affairs	28	25	1	28	3	28	1	-	-
Tourism	40	26	-	40	14	40	-	-	2
Science & Technology	1	1	-	1	-	1	-	-	1
Transport	30	27	-	30	3	30	-	-	-
Tribal Welfare	10	6	-	10	4	10	-	-	-
Town & Country Planning	21	18	-	21	3	21	-	-	2
Urban Development	30	27	-	30	3	30	-	1	1
Vigilance	4	4	-	4	-	4	-	-	1
Water Resources	18	13	-	18	5	18	-	-	2
Women & Child Development	7	4	-	7	3	7	-	-	1
TOTAL	1,089	1,042	4	840	105	735	7	2	35

Statistical Information of Unstarred Questions

Departments	Questions Received	Consolidated	Notices Admitted as Unstarred Questions	Replied Orally	Notices laid on the Table	Postponed to next session	Deleted	Transferred
Archives and Archeology	13	-	13	-	13	-	-	1
Art & Culture	31	-	31	-	31	-	-	1
Agriculture	49	-	49	-	49	-	-	3
Administrative Reforms	7	-	7	-	7	-	-	1
Animal Husbandry & Veterinary Services	26	-	26	-	26	-	-	1
Airport	25	1	25	-	25	-	-	1
Civil Supplies	25	-	25	-	25	-	3	2
Co-operation	18	-	18	-	18	-	-	1
Craftsmen Training	13	-	13	-	13	-	-	-
Education	91	-	91	-	91	-	-	-
Environment	50	-	50	-	50	-	-	3
Election	4	-	4	-	4	-	-	1
Factories & Boilers	3	-	3	-	3	-	-	1
Finance	64	-	64	-	64	-	-	4
Fisheries	15	-	15	-	15	-	-	-
Forests	25	-	25	-	25	-	-	-
General Administration	44	1	44	-	44	1	-	7
Health	138	-	138	-	138	-	-	1
Home	67	-	67	-	67	1	-	5
Housing Board	11	-	11	-	11		-	1
Industries	52	-	52	-	52		-	4
Information and Publicity	12	-	12	-	12	1	-	1
Information and Technology	35	-	35	-	35	-	1	2
Labour and Employment	17	-	17	-	17	-	1	2
Law, Judiciary & Legislative Affairs	20	-	20	-	20	-	-	4
Legal Metrology	5	-	5	-	5	-	-	
Mines & Geology	48	-	48	-	48	1	-	2

Museum	5	-	5	-	5	-	-	2
Non-Conventional Sources of Energy	12	-	12	-	12	-	-	1
N.R.I Affairs	13	-	13	-	13	-	-	2
Official Language	4	-	4	-	4	-	-	
Panchayati Raj	55	-	55	-	55	-	-	1
Personnel	31	1	31	-	31	-	-	5
Power	53	-	53	-	53	-	-	
Public Works Department	58	-	58	-	58	-	1	2
Provedoria	3	-	3	-	3	-	-	
Public Grievances	2	-	2	-	2	-	-	1
Planning and Statistics	15	-	15	-	15	-	-	3
Ports	16	-	16	-	16	-	-	-
Printing & Stationery	4	-	4	-	4	-	-	1
River Navigation	10	-	10	-	10	-	-	
Revenue	98	-	98	-	98	1	1	9
Urban Development	42	-	42	-	42	-	-	5
R.D.A.	20	-	20	-	20	-	-	
Social Welfare	34	-	34	-	34	-	-	1
Science & Technology	3	-	3	-	3	-	-	
Sports & Youth Affairs	44	-	44	-	44	1	-	1
Tourism	141	-	141	-	141	-	-	5
Transport	53	-	53	-	53	-	-	
Tribal Welfare	13	-	13	-	13	-	-	1
Town & Country Planning	32	-	32	-	32	-	-	-
Vigilance	8	-	8	-	8	-	-	-
Water Resources	34	-	34	-	34	-	-	5
Women and Child Development	33	-	33	-	33	-	-	4
TOTAL	2,216	3	2,216	-	2,216	6	4	97

Sl. No.	<u>Detailed information as regards the Starred Questions during the Seventh Session, 2014</u>	<u>Detailed information as regards the Starred Questions during the Seventh Session, 2014</u>
1.	<p style="text-align: center;"><u>22.7.2014</u></p> <p>1.Starred Questions at Sl. Nos.1A, 2A, 3B, 4B and 5C for the day were orally answered. 2.Reply to Starred Question No. 3A was postponed to 5/8/2014. 3.Replies to the rest of the Starred Questions were laid on the Table of the House</p>	<p style="text-align: center;"><u>22.7.2014</u></p> <p>1.Postponed Unstarred Question No.27 tabled by Shri Chandrakant Kavlekar, MLA regarding ‘Panchayat Elections conducted by State Election Commission’ (which was originally slated for answer on 7.3.2014) was laid on the Table. 2.Postponed Unstarred Question No.66 tabled by Shri Rohan Khaunte, MLA regarding ‘Vacant seats of Panchayats’ (which was originally slated for answer on 7.3.2014) was laid on the Table of the House. 3.Reply to Unstarred Question No. 16 was postponed to 19/8/2014. 4. Replies to Questions in Unstarred list were laid on the Table of the House.</p>
2.	<p style="text-align: center;"><u>23.7.2014</u></p> <p>1.Postponed Starred Question No.5C tabled by S/Shri Naresh Sawal and Digambar Kamat regarding ‘criminal cases’ (which was originally slated for answer on 5.3.2014) was orally answered. 2.Starred Questions at Sl. Nos.1B, 2B, 3A and 4C for the day were orally answered. 3.Reply to Starred Question No. 16B was postponed to 30.7.2014. 4.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>23.7.2014</u></p> <p>1.Replies to Questions in Unstarred list were laid on the Table of the House.</p>

3.	<p style="text-align: center;"><u>24.7.2014</u></p> <p>1.Starred Questions at Sl. Nos.1A, 2A, 3B, 4C and 5C for the day were orally answered. 2.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>24.7.2014</u></p> <p>1.Postponed Unstarred Question No.11 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding ‘Applications for Grants/Renewal of Mining Leases’(originally slated for answer on 6.3.2014) was laid on the Table. 2.Postponed Unstarred Question No.56 tabled by Smt Jennifer Monserrate, MLA regarding ‘Sale of Ore’ (originally slated for answer on 6.3.2014) was laid on the Table of the House. 3.Reply to Unstarred Question No. 98 was postponed to 21/8/2014 4.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
4.	<p style="text-align: center;"><u>25.7.2014</u></p> <p>1.Postponed Starred Question No.14A tabled by Shri Lavoo Mamledar, MLA regarding ‘Taluka level Secondary School Sports Meet’ (originally slated for answer on 7.3.2014) was orally answered. 2.Starred Questions at Sl. Nos. 1B, 3A, 4C, 5B and 7C for the day were orally answered. 3.Reply to Starred Question No. 18B was postponed to 8/8/2014. 4.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>25.7.2014</u></p> <p>1.Postponed Unstarred Question No.12 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding ‘Industries in Tuem Industrial Estate’ (originally slated for answer on 6.3.2014) was laid on the Table of the House. 2.Postponed Unstarred Question No.90 tabled by Shri Vishnu Surya Naik Wagh, MLA regarding ‘27% OBC Reservation’ (originally slated for answer on 6.3.2014) was laid on the Table of the House. 3.Reply to Unstarred Question No.10 was postponed to 8/8/2014 4.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
5.	<p style="text-align: center;"><u>28.7.2014</u></p> <p>1.Postponed Starred Question No. 12B tabled by Shri Digambar Kamat,MLA regarding ‘Expenditure on IFFI 2013’ (originally slated for answer on.7.3.2014) was orally answered 2.Starred Questions at Sl. Nos. 1A, 2C, 3A and 4B for the day were orally answered. 3.Reply to Starred Question No. 18A was postponed to next Session.</p>	<p style="text-align: center;"><u>28.7.2014</u></p> <p>1.Postponed Unstarred Question No.6 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding ‘Release of Print and TV Advertisements’ (originally slated for answer on 7.3.2014) was laid on the Table of the House. 2.Reply to Unstarred Question No. 12 was postponed to next Session. 3.Replies to the rest of the Unstarred Questions were laid on the Table of the House.</p>

	<p>4.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	
6.	<p style="text-align: center;"><u>30.7.2014</u></p> <p>1.Postponed Starred Question No. 16B tabled by Shri Pratapsingh Rane, the Hon. Leader of the Opposition regarding 'Arrest of Foreigners' (originally slated for answer on.23.7.2014) was orally answered.</p> <p>2.Starred Questions at Sl. Nos.1C, 2C, 3C, and 4A for the day were orally answered.</p> <p>3.Replies to Starred Question No. 1B was postponed to 20/8/2014.</p> <p>4.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>30.7.2014</u></p> <p>1.Reply to Unstarred Question Nos. 27, 53 and 79 were postponed to 6/8/2014.</p> <p>2.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
7.	<p style="text-align: center;"><u>31.7.2014</u></p> <p>1.Starred Questions at Sl. Nos.1C, 2C, 3A, 4A and 6B for the day were orally answered.</p> <p>2.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>31.7.2014</u></p> <p>1.Reply to Unstarred Question No. 36 was postponed to next session.</p> <p>2.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
8.	<p style="text-align: center;"><u>1.8.2014</u></p> <p>1.Starred Questions at Sl. Nos. 1B, 2B, 3A, 5B, 6B and 8A for the day were orally answered.</p> <p>2.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>1.8.2014</u></p> <p>1.Reply to Unstarred Question Nos. 5, 71 and 83 were postponed to 8/8/2014.</p> <p>2.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
9.	<p style="text-align: center;"><u>4.8.2014</u></p> <p>1. Starred Questions at Sl. Nos 1A, 2B, 3A, 4A and 5B for the day were orally answered.</p> <p>2. Reply to Starred Question No. 8A was postponed to 11.8.2014.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>4.8.2014</u></p> <p>1.Reply to Unstarred Question No. 6 was postponed to the next Session.</p> <p>2.Replies to Questions in Unstarred list were liad on the Table of the House.</p>

10.	<p style="text-align: center;"><u>5.8.2014</u></p> <p>1.Postponed Starred Question No.3A tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Foreign Tours' (originally slated for answer on 22.7.2014) was orally answered.</p> <p>2. Starred Questions at Sl. Nos. 1A, 2A, 3A, 5C and 6A for the day were orally answered.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>5.8.2014</u></p> <p>1.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
11.	<p style="text-align: center;"><u>6.8.2014</u></p> <p>1.Starred Questions at Sl. Nos. 1B, 2B, 3B, 4B and 5B for the day were orally answered.</p> <p>2.Reply to Starred Question No. 3C was postponed to 20/8/2014.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>6.8.2014</u></p> <p>1.Postponed Unstarred Question No.27 tabled by Shri Rohan Khaunte, MLA regarding 'Applications pending for Agricultural subsidy' (originally slated for answer on 30.7.2014) was laid on the Table of the House.</p> <p>2.Postponed Unstarred Question No.53 tabled by Shri Rohan Khaunte, MLA regarding 'Deportation Order of Foreigners' (originally slated for answer on 30.7.2014) was laid on the Table of the House.</p> <p>3.Postponed Unstarred Question No.79 tabled by Shri Vijai Sardesai, MLA regarding 'Madhya Pradesh Control of Music and Noise Act' (originally slated for answer on 30.7.2014) was laid on the Table of the House.</p> <p>4.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
12.	<p style="text-align: center;"><u>7.8.2014</u></p> <p>1.Starred Questions at Sl. Nos. 1A, 2B, 3C, 4C and 5B for the day were orally answered.</p> <p>2.Reply to Starred Question No. 6C was postponed to 21.8.2014.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>7.8.2014</u></p> <p>1.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
13.	<p style="text-align: center;"><u>8.8.2014</u></p> <p>1.Starred Questions at Sl. Nos.1A, 2B, 3B, 4C, 5C,6A, 8C, and 9B for the day were orally answered.</p>	<p style="text-align: center;"><u>8.8.2014</u></p> <p>1.Postponed Unstarred Question No.10 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Properties with Handicrafts in the State Of Goa' (originally slated for answer on</p>

	<p>2.Reply to Starred Question No. 18B and 3A were postponed to next session</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p>25.7.2014) was laid on the Table of the House.</p> <p>2.Postponed Unstarred Question No.5 tabled by Shri Aleixo Reginaldo Lourenco, MLA regarding 'Land Allotments in various Industrial Estates ' (originally slated for answer on 1.8.2014) was laid on the Table of the House.</p> <p>3. Postponed Unstarred Question No.71 tabled by Shri Rohan Khaunte, MLA regarding ' Self Help Groups in State ' (originally slated for answer on 1.8.2014) was laid on the Table of the House.</p> <p>4.Postponed Unstarred Question No.83 tabled by Shri Vishnu Surya Naik Wagh, MLA regarding 'List of Handicrafts Craftsmen' (originally slated for answer on 1.8.2014) was laid on the Table of the House.</p> <p>5.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
14.	<p style="text-align: center;"><u>11.8.2014</u></p> <p>1.Postponed Starred Question No. 8A tabled by Shri Digambar Kamat, MLA regarding 'Receipt of Applications' (originally slated for answer on 04.08.2014) was orally answered.</p> <p>2.Starred Questions at Sl. Nos.1A, 2A, 3A, 4B and 5A for the day were orally answered.</p> <p>3.Reply to Starred Question No. 6A was postponed to next session.</p> <p>4.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>11.8.2014</u></p> <p>1.Reply to Unstarred Question No. 53 was postponed to 18/8/2014.</p> <p>2.Replies to Questions in Unstarred list) were laid on the Table of the House.</p>
15.	<p style="text-align: center;"><u>12.8.2014</u></p> <p>1.Starred Questions at Sl. Nos. 1A, 2A, 3A and 4A for the day were orally answered.</p> <p>2.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>12.8.2014</u></p> <p>1.Replies to Questions in Unstarred list were laid on the Table of the House.</p>

16.	<p style="text-align: center;"><u>13.8.2014</u></p> <p>1.Starred Questions at Sl. Nos.1B, 2B, 3B, 4, 6, 7A and 8 for the day were orally answered.</p> <p>2.Reply to Starred Question No. 1A was postponed to 20/8/2014.</p> <p>3.Reply to Starred Question No. 3A was postponed to next session.</p> <p>4.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>13.8.2014</u></p> <p>1.Reply to Unstarred Question No.57 was postponed to 20/8/2014.</p> <p>2.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
17.	<p style="text-align: center;"><u>14.8.2014</u></p> <p>1.Starred Questions at Sl. Nos. 1A, 2A, 3A, 4B and 5B for the day were orally answered.</p> <p>2.Reply to Starred Question No.12A was postponed to 21/8/2014.</p> <p>3.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>14.8.2014</u></p> <p>1.Reply to Unstarred Question No.34 was postponed to 21/8/2014.</p> <p>2.Reply to Unstarred Question No.65 was postponed to next session.</p> <p>3.Replies to Questions in Unstarred list were laid on the Table of the House.</p>
18.	<p style="text-align: center;"><u>18.8.2014</u></p> <p>1.Starred Questions at Sl. Nos.3A, 4A, 5B, 6B, 8A and 10A for the day were orally answered.</p> <p>2.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>18.8.2014</u></p> <p>1. Postponed Unstarred Question No. 53 tabled by Shri Rohan Khaunte, MLA regarding 'Revenue collected by sale of Power' (originally slated for answer on 11.8.2014) was laid on the Table of the House.</p> <p>2. Replies to Questions in the Unstarred list were laid on the Table of the House.</p>
19.	<p style="text-align: center;"><u>19.8.2014</u></p> <p>1.Starred Questions at Sl. No.1C, 2A, 3B, 4B and 5A for the day were orally answered.</p> <p>2.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>19.8.2014</u></p> <p>1.Postponed Unstarred Question No. 60 tabled by Shri Vijai Sardesai, MLA regarding 'Suggesting names of students for admissions' (originally slated for answer on 22.7.2014) was laid on the Table of the House.</p> <p>2. Replies to Questions in Unstarred list were laid on the Table of the House.</p>

<p>20.</p>	<p style="text-align: center;"><u>20.8.2014</u></p> <p>1.Postponed Starred Question No.3C tabled by Shri Rohan Khaunte, MLA regarding ‘Accidents on State Roads’ (originally slated for answer on 6.8.2014) was orally answered.</p> <p>2.Postponed Starred Question No.1A tabled by Shri Subhash Phal Desai, MLA regarding ‘Plan and Non-Plan Works under WD XII’ (originally slated for answer on 13.8.2014) was answered.</p> <p>3.Postponed Starred Question No.1B tabled by Shri Nilesh Cabral, MLA regarding ‘Development Plan Works in Curchorem’ (originally slated for answer on 30.7.2014) was orally answered.</p> <p>4.Starred Questions at Sl. Nos.1A,2B and 3B for the day were orally answered.</p> <p>5.Replies to the rest of the Starred Questions were laid on the Table of the House.</p>	<p style="text-align: center;"><u>20.8.2014</u></p> <p>1.Postponed Unstarred Question No.57 tabled by Shri Rohan Khaunte, MLA regarding ‘Installation of CCTVs in the State’ (originally slated for answer on 13.8.2014) was laid on the Table of the House.</p> <p>2.Reply to Unstarred Question No. 33 was postponed to next Session.</p> <p>3.Replies to rest of the Questions in Unstarred list were laid on the Table of the House.</p>
<p>21.</p>	<p style="text-align: center;"><u>21.8.2014</u></p> <p>1.Postponed Starred Question No. 6C tabled by Shri Vishnu Wagh, MLA regarding ‘Saw Mills’ (originally slated for answer on 07.08.2014) was orally answered.</p> <p>2.Postponed Starred Question No. 12A tabled by Shri Chandrakant Kavalekar, MLA regarding ‘Various schemes’ (originally slated for answer on 14.08.2014) was orally answered.</p> <p>3. Starred Questions at Sl. Nos. 3B, 4B, 5A, 8B and 9B for the day were orally answered.</p>	<p style="text-align: center;"><u>21.8.2014</u></p> <p>1.Postponed Unstarred LAQ No. 98 tabled by Shri Rohan Khaunte, MLA regarding ‘Supply of Domestic Gas through Pipeline’ (originally slated for answer on 24.07.2014) was laid on the Table of the House.</p> <p>2. Postponed Unstarred LAQ No. 36 tabled by Shri Rohan Khaunte, MLA regarding ‘Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)’ (originally slated for answer on 31.07.2014) was laid on the Table of the House.</p> <p>3. Postponed Unstarred LAQ No. 34 tabled by Shri Naresh Sawal, MLA regarding ‘Infrastructure Tax on New Constructions’ (originally slated for answer on 14.08.2014) was laid on the Table of the House.</p>

4.The replies to the rest of the Starred Questions were laid on the Table of the House.	4.The replies to the rest of the Unstarred Questions were laid on the Table of the House.
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7. MISCELLANEOUS BUSINESS TRANSACTED BY THE HOUSE

1. Shri Ramkrishna Dhavalikar, the Hon.Minister for P.W.D. clarified on the allegations made by Shri Naresh Sawal, MLA, whilst speaking on the Demands on P.W.D. that “water pipelines were laid in the gutters in Bicholim” and also clarified that the road from Kasarpal to Sal, wherever the pipelines laid, there are no gutters. Photographs to this effect were laid on the Table of the House on 1.8.2014.
2. Shri Manohar Parrikar, the Hon.Chief Minister gave clarification on the issue raised by Shri Pratapsingh Rane, the Hon. Leader of the Opposition regarding permission granted for storage of petrol/diesel in two separate storage tanks at Sanquelim on 7.8.2014.

8. DISCUSSION ON MATTER OF URGENT PUBLIC IMPORTANCE FOR SHORT DURATION UNDER RULE 64 OF THE RULES OF PROCEDURE AND CONDUCT OF BUSINESS OF THE GOA LEGISLATIVE ASSEMBLY

<u>Sl. No.</u>	<u>Name of the Members who raised the discussion on matter of urgent public importance for Short Duration under Rule 64</u>	<u>Subject matter of the discussion on matter of urgent public importance for Short Duration under Rule 64</u>	<u>Date of discussion</u>	<u>Name of the Members who spoke</u>	<u>Minister/s who replied to the discussion</u>
1.	1.Dr. Pramod Sawant, MLA 2.Shri Subhash Phal Desai, MLA 3.Shri Ganesh Gaonkar, MLA 4.Shri Nilesh Cabral, MLA	A discussion on mining issues was held under discussion on matter of urgent public importance for Short Duration under Rule 64 of the Rules of Procedure and Conduct of	18.8.2014	1. Shri Subhash Phal Desai, MLA 2. Shri Francisco Pacheco, MLA 3. Shri Michael Lobo, MLA 4. Shri Naresh Sawal, MLA 5. Shri Glenn Ticlo, MLA 6. Shri Carlos Almeida, MLA 7. Shri Kiran	Shri Manohar Parrikar, the Hon.Chief Minister replied to the discussion on matter of urgent public importance for Short Duration on 18.8.2014.

		Buisness of the Goa Legislative Assembly.		Kandolkar,MLA 8. ShriDigambar Kamat, MLA 9. Shri Vishnu Surya Naik Wagh, MLA 10. Shri Vijai Sardesai, MLA 11. Shri Rohan Khaunte,MLA 12. Shri Aleixo R Lourenco, MLA 13. Shri Anant Shet, Hon. Deputy Speaker 14.Shri Vishwajit Rane, MLA 15. Shri Mauvin Godinho, MLA 16. Shri Pratapsingh Rane, Hon. Leader of the Opposition 17. Shri Ganesh Gaonkar, MLA 18. Shri Nilesh Cabral, MLA 19. Dr. Pramod Sawant, MLA	
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9.ZERO HOUR MENTIONS

<u>Sl. No.</u>	<u>Name of the Members who raised the Zero Hour Mentions</u>	<u>Subject matter of the Zero Hour Mentions</u>	<u>Date of discussion</u>	<u>Minister/s who replied to the Zero Hour Mentions</u>
1.	Dr. Pramod Sawant, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the suicide attempts by two sisters from Morlem at Sattari, wherein one sister died and the other was saved and of similar such other tragic incidents	23.7.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 23.7.2014.

		that are committed by the younger generation in the State particularly the girl students and that they should be counseled and given moral support, the steps the Government proposes to undertake in this matter. The counseling classes organized by the Education Department as part of the stress management should be made more effective.		
2.	Shri Michael Lobo, MLA	The subject matter of the Zero Hour Mention pertained to the serious fatal accident that occurred due to two wheeler bike racing.	24.7.2014	Shri Ramkrishna Dhavalikar, Hon. Minister for Transport replied to the Zero Hour Mention on 24.7.2014.
3.	Shri Michael Lobo, MLA	The subject matter of the Zero Hour Mention pertained to the anxiety in the minds of the parents of the girl students studying in Schools and Higher Secondary Schools due to loitering of notorious boys around the entrance of the gates at the time of school leaving hours from 1.30 PM to 2. 30 PM	24.7.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 24.7.2014.
4.	Shri Aleixo Reginaldo Lourenco, MLA	The subject matter of the Zero Hour Mention pertained to the apprehension in the minds of the All Goa Private Bus owners that from the 1 st January, 2013, the Government had introduced pass	24.7.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 24.7.2014.

		system to KTC and bus replacement subsidy Scheme, the same was not implemented for private buses due to that all private bus owners are facing heavy losses per day in their income and facing difficulties to pay their loan installments and thereby has resulted in loss of livelihood to their families.		
5.	Shri Vishnu Surya Naik Wagh, MLA	The subject matter of the Zero Hour Mention pertained to the apprehension in the minds of the devotees and the people of Bambolim over the theft of gold and valuables from the Statue of Mother Mary at the Holy Shrine 'Fulancho Khuris' at Bambolim in the wee hours on the 23 rd July, 2014 and the steps the Government would undertake in this regard.	25.7.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 25.7.2014.
6.	Dr.Pramod Sawant, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the pristine and eco-sensitive Chorla Ghat region spread in the Mhadei wildlife sanctuary as well as the Keri Forest range of Sattari which has been threatened by dumping of garbage, throwing of	25.7.2014	Shri Manohar Parrikar, Hon. Chief Minister and Smt. Alina Saldanha, the Hon. Minister for Environment replied to the Zero Hour Mention on 25.7.2014.

		<p>plastics and the nuisance which has been created by the picnickers in an unruly and an undisciplined manner and the parking of vehicles are being done in a most haphazard manner and has thus created traffic congestion repeatedly and the steps the Government has undertaken to curb this menace.</p>		
7.	Shri Michael Lobo, MLA	<p>The subject matter of the Zero Hour Mention pertained to the matter that there should be a proper disposal of dead animals which die due to accidents on roads and the steps the Government would undertake in this regard.</p>	28.7.2014	<p>Shri Laxmikant Parsekar, Hon. Minister for Panchayati Raj replied to the Zero Hour Mention on 28.7.2014.</p>
8.	Dr. Pramod Sawant, MLA	<p>The subject matter of the Zero Hour Mention pertained to the steps the Government intends to undertake as regards the false complaints at Police Stations and other Forums made by some people and NGOs' with certain malafide intentions.</p>	28.7.2014	<p>Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 28.7.2014.</p>

9.	Shri Rohan Khaunte, MLA	The subject matter of the Zero Hour Mention pertained to the steps undertaken by the Government to expedite the completion of the work of construction of Basket Ball Court, Skating Ring and a mini football ground near the Electricity Sub Station at Porvorim by the Sports Authority of Goa and to maintain a security thereto until the completion of the work.	30.7.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 30.7.2014.
10.	Dr. Pramod Sawant, MLA	(i)The subject matter of the Zero Hour Mention pertained to the matter about the news item in Times of India that the Government has issued instructions to the SPCA for not taking <i>suo motu</i> cognizance of police excesses unless formal complaint is registered. (ii)The significance of the the role and functions of the State Police Complaints Authority (SPCA) was also discussed.	30.7.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 30.7.2014.
11.	Shri Pratapsingh Rane, the Hon. Leader of the	The subject matter of the Zero Hour Mention pertained to the matter about the illegal	31.7.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour

	Opposition	allotment of plots and its Sub-Divisions carried out in Harvalem Comunidade land in connivance with the Officials of Commundidade and Municipality.		Mention on 31.7.2014.
12.	Shri Michael Lobo, MLA	The subject matter of the Zero Hour Mention pertained to the steps the Government intends to undertake to avert a likely mishap, evacuate and rehabilitate the occupants of the four Government buildings at Angod, Mapusa, which are declared unsafe for habitation.	31.7.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 31.7.2014.
13.	Shri Naresh Sawal, MLA	The subject matter of the Zero Hour Mention pertained to the matter that most of the Forms I and XIV from Latambarcem village have the remark ' <i>cancelled due to appeal pending</i> ' which affects the farmers and the persons whose names are recorded in the occupants column.	4.8.2014	Shri Francis D'Souza, Hon. Deputy Chief Minister replied to the Zero Hour Mention on 4.8.2014.
14.	S/Shri Vijai Sardesai and Vishwajit Rane, MLAs'	The subject matter of the Zero Hour Mention made a mention about the emergency services in the State had collapsed after an ill	4.8.2014	S/Shri Laxmikant Parsekar, Hon. Minister for Health and Manohar Parrikar, Hon. Chief Minister replied to

		equipped 108 EMRI ambulance with an empty oxygen cylinder caused the death of Shri Abdul Shaikh of Pansule-Dharbandora on the 2 nd August, 2014 and the measures undertaken by the Government as regards monitoring the efficiency of the functioning of the 108 EMRI ambulances and the related emergency services of the State, in order to save precious lives of people.		the Zero Hour Mention on 4.8.2014.
15.	Shri Vishnu Surya Naik Wagh, MLA	The subject matter of the Zero Hour Mention pertained to the matter of an incident of a PSI who refused to register a rape case on grounds that it was a 'family matter' and the measures the Government intends to undertake against such callous police officials.	5.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 5.8.2014.
16.	Shri Naresh Sawal, MLA	The subject matter of the Zero Hour Mention pertained to the measures undertaken by the Government to prevent a probable health hazard, since a pipeline of drinking water in Bicholim is situated near the	5.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 5.8.2014.

		gutters.		
17.	Shri Lavoo Mamledar, MLA	The subject matter of the Zero Hour Mention pertained to the measures the Government would undertake on the issue of the hike of Sopo in open spaces and covered sheds and the anxiety in the minds of vendors and local agriculturists of Ponda as regards the same.	5.8.2014	Shri Francis D'Souza, Hon. Dy. Chief Minister replied to the Zero Hour Mention on 5.8.2014.
18.	Shri Michael Lobo, MLA	The subject matter of the Zero Hour Mention pertained to the steps undertaken by the Government to prevent the accidental deaths of linemen of the Electricity Department on duty and ensure their safety by the proper supervision from qualified engineers.	5.8.2014	Shri Milind Naik, Hon. Minister for Power replied to the Zero Hour Mention on 5.8.2014.
19.	Shri Aleixo. R. Lourenco, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the fear and anxiety in the minds of the senior citizens about the various cases of crimes against senior citizens in Anjuna and the State of Goa and the necessary steps the Government would undertake to safeguard	6.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 6.8.2014.

		the security of the senior citizens in the State and to arrest the culprits at the earliest.		
20.	Shri Pandurang Madkaikar, MLA	The subject matter of the Zero Hour Mention pertained to the apprehension in the minds of the people as regards the commencement of construction/widening work of the road from Panaji to Banastari, without making prior rehabilitation arrangements for the houses and the people who have lost their lands of these affected areas and the steps the Government intends to undertake in this regard.	6.8.2014	Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D. replied to the Mention on the 6.8.2014.
21.	Shri Naresh Sawal, MLA	The subject matter of the Zero Hour Mention pertained to the measures the Government intends to undertake to restore water supply to the Goa Medical College or make alternative arrangements for the same.	6.8.2014	Shri Laxmikant Parsekar, Hon. Minister for Health replied to the Zero Hour Mention on 6.8.2014.
22.	Shri Mauvin Godinho, MLA	The subject matter of the Zero Hour Mention pertained to the matter of Airport taxis and STC 'Rent a Car'	6.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 6.8.2014.

		Services at Dabolim Airport canvassing near the conveyor belts at the arrival halls and exit gates in connivance with the Officials of the Airport Authority, thereby creating fear and anxiety in the minds of the Black and Yellow or tourist Taxis at Dabolim Airport and the steps the State Government of Goa intends to take in this regard in tandem with the Central Government Authority.		
23.	Dr. Pramod Sawant, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the publishing of the advertisements by the Government for filling up the posts of drivers under the category of the Physically Handicapped.	8.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 8.8.2014.
24.	Shri Michael Lobo, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the increase in the number of stray dogs on the beaches and the approach roads towards these beaches.	8.8.2014.	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 8.8.2014.
25.	Dr. Pramod Sawant, MLA	The subject matter of the Zero Hour Mention pertained to the matter	8.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to

		of the mushrooming of the scrap yards and the possible deterioration of health of the people due to the employment of the unverified migrant labour.		the Zero Hour Mention on 8.8.2014.
26.	Shri Naresh Sawal, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the dilapidated condition of the Municipal building in Bicholim market.	11.8.2014	Shri Francis S'Souza, Hon. Dy. Chief Minister replied to the Zero Hour Mention on 11.8.2014.
27.	Shri Rohan Khaunte, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the ban on sale of plastic flags.	12.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 12.8.2014.
28.	Shri Vijai Sardesai, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the threats alleged to have received by a Director of a tiatr from some organizations based outside the State.	12.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 12.8.2014.
29.	Dr. Pramod Sawant, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the robberies/thefts taking place in temples specially during nights.	13.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 13.8.2014.
30.	Shri Rohan Khaunte, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the disposal of pension cases in a time bound manner.	14.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 14.8.2014.

31.	Shri Vijai Sardesai, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the strike called by the Resident doctors of GMC Hospital due to water shortage.	14.8.2014	Shri Laxmikant Parsekar, Hon. Minister for Health replied to the Zero Hour Mention on 14.8.2014.
32.	Shri Aleixo.R. Lourenco, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the recruitment procedure followed in Goa University should be in accordance with the reservation quota/roster system.	19.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 19.8.2014.
33.	Shri Vijai Sardesai, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the relatives of the patients undergoing dialysis and they have stated that the quantum of grants given as assistance for the patients undergoing medical treatment should be made adequate.	19.8.2014	Shri Laxmikant Parsekar, Hon. Minister for Health replied to the Zero Hour Mention on 19.8.2014.
34.	Shri Aleixo.R. Lourenco, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the students who have secured ATKT in Diploma courses at Polytechnic and that they were not allowed to take classes for the Fifth Semester.	19.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 19.8.2014.

35.	Shri Lavoo Mamledar, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the allotment of supply order to Hubli based firm for supply of food grains ICDS, instead of the Federation, thereby causing the retrenchment of about 200 staff from the Federation.	19.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 19.8.2014.
36.	Shri Vishnu Surya Naik Wagh, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the vandalism of the idol of Lord Mahaveer that occurred at Campal and the steps undertaken by the Government in this regard.	19.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 19.8.2014.
37.	Shri Rohan Khaunte, MLA	The subject matter of the Zero Hour Mention pertained to the measures undertaken by the Government for fulfilling the mission of providing Sulabh toilets to every house in the State particularly in the rural sectors.	20.8.2014	Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D. replied to the Zero Hour Mention on 20.8.2014.
38.	Shri Rohan Khaunte, MLA	The subject matter of the Zero Hour Mention pertained to the matter as regards the road entering Panaji and near Mercedes/Kalapur Junction has become	21.8.2014	Smt. Alina Saldanha, Hon. Minister for Environment replied to the Zero Hour Mention on 21.8.2014.

		dumping sites of garbage and liquid and the probable unloading of tankers has created an unbearable stink emanating throughout the day.		
39.	Shri Vishwajit Rane, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the number of works proposed in the Village Panchayat of Usgao Ganjem, Usgao, which were not cleared by the B.D.O. Ponda, as a result of which the work of development has been hampered.	21.8.2014	Shri Laxmikant Parsekar, Hon. Minister for Panchayati Raj replied to the Zero Hour Mention on 21.8.2014.
40.	Shri Rohan Khaunte, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the cases of the alleged forged land deals that have been on an increase in the State.	21.8.2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 21.8.2014.
41.	Shri Naresh Sawal, MLA	The subject matter of the Zero Hour Mention pertained to the matter of the Bardez Bazar, Ponda Branch that has been confiscated by the owner of the building.	21.8. 2014	Shri Manohar Parrikar, Hon. Chief Minister replied to the Zero Hour Mention on 21.8.2014.

10. ANNOUNCEMENT MADE BY THE HON. SPEAKER

1. The Hon. Speaker, Shri Rajendra Arlekar, informed the House about the presence of Shri Hemchandra Singh, the Hon. Minister for Public Health Engineering, Labour and Employment and former Speaker of the Manipur Legislative Assembly in the VIP Gallery and the House welcomed him on the 31st July, 2014.

2. The Hon.Speaker, Shri Rajendra Arlekar, made an announcement in the House on 12.8.2014 that from Monday the 18th August, 2014 onwards the replies/hard copies of the Unstarred LAQs will not be circulated to the Members in the House as in the past and the same will be available online as part of Paperless Assembly. The Hon. Members should bring their laptops in the House to have access to their Unstarred LAQs.

11. OBSERVATION BY THE HON'BLE SPEAKER

Sl. No.	Text of the Observation made by the Hon. Speaker	Date on which the Observation was made by the Hon. Speaker
1.	<p>The Hon. Speaker, Shri Rajendra Arlekar, made an observation in the House on 30.7.2014, about the announcement made by him in the House on 23.7.2014 regarding the reporting by some newspapers/media of the contents of the Starred Question No.3A, which was slated for reply on 22.7.2014, which was postponed to 5.8.2014 and stated that utmost care in future should be taken by the print media/press that matters which have not been discussed or tabled in the House should not be printed as it would amount to a Breach of Privilege and also desired an apology from the print media in the edition of 24 July, 2014, regarding the same.</p> <p>(ii) The matter was referred to the Committee on Privileges on 30.7.2014 as the newspapers did not tender their apology as regards the same.</p>	30.7.2014

12. OBITUARY REFERENCES

Sl. No.	Obituary References made by the Hon. Speaker	Text of the Obituary References
1.	Shri Rajendra Arlekar, Hon. Speaker	“This House deeply condoles the death of Shri Sudhir Moghe, an eminent Marathi poet- lyricist, who penned some of the most memorable lyrics

		and an awardee of many prestigious State awards which was conferred on him by the State of Maharashtra, who passed away on the 15 th March, 2014.”
2.	-do-	“This House deeply condoles the death of Shri Khushwant Singh, a legendary and an iconic author, who made an indelible mark in the literary world, a distinguished former Parliamentarian of the Rajya Sabha and an awardee of the prestigious Padma Vibhushan, who passed away on the 20 th March, 2014.”
3.	-do-	“This House deeply condoles the death of Shri V.K. Murthy, a renowned cinematographer of the Indian cinema, an awardee of the prestigious Dadasaheb Phalke Award and the Life Time Achievement Award which was conferred on him at Amsterdam by the International Film Academy, who passed away on the 7 th April, 2014.”
4.	-do-	“This House deeply condoles the death of S/Shri Baban Narayan Bhat, Vishwanath Sawaikar, Vithal Prabhugaonkar and Vidyadhar Shilkar, veteran freedom fighters who fought tirelessly for the liberation of Goa, who passed away on the 24 th April, 2014, the 22 nd May, 2014, the 16 th June, 2014 and 24 th June, 2014 respectively.”
5.	-do-	“This House deeply condoles the death of Shri Anand Modak, an acclaimed Marathi music composer and the recipient of the prestigious Maharashtra State Film Award for best music, who passed away on the 23 rd May, 2014.”
6.	-do-	“This House deeply condoles the death of Shri Madhav Mantri, a cricket legend, who passed away on the 23 rd May, 2014.”
7.	-do-	“This House deeply condoles the death of Shri Gopinath Munde, a distinguished Parliamentarian and former Union Minister for Rural Development and Panchayati Raj, a visionary leader and an architect of social justice, who was always committed to the welfare of the common people, who passed away on the 3 rd June, 2014.”
8.	-do-	“This House deeply condoles the death of Shri Visitacio Lobo, a renowned Goan football legend and who was the State’s first International Football player, who passed away

		on the 28 th June, 2014.”
9.	-do-	<p>“This House deeply condoles the death of Smt. Zohra Sehgal, an iconic and a legendary actor par excellence of the Indian cinema and an awardee of the prestigious Padmashri, Padma Bhushan and Padma Vibhushan, who passed away on the 10th July, 2014.”</p> <p>The House paid its rich tributes and homage to these distinguished luminaries. The Obituary References were unanimously passed by the House and thereafter the House stood in silence for one minute as a mark of respect to the departed souls on 22.7.2014.</p>

13. CONDOLATORY MOTIONS

Sl. No.	Text of the Condolatory motions	Name of the Members who made the Condolatory motions	Members who spoke on the Condolatory motions	Date on which the Condolatory motions were made
1.	“This House deeply condoles the death of Advocate Shri Adhik Shirodkar, a renowned criminal lawyer from Mumbai and who was the former Member of the Rajya Sabha, who passed away on the 19 th April, 2014.”	Shri Manohar Parrikar, Hon. Chief Minister	1. Shri Manohar Parrikar, Hon. Chief Minister 2. Shri Mahadev Naik, Hon. Minister for Industries 3. Shri Digambar Kamat, MLA 4. Shri Vishnu Surya Naik Wagh, MLA 5. Shri Ganesh Gaonkar, MLA 6. Shri Rajendra Arlekar, Hon. Speaker	The Condolatory Motion was unanimously adopted by the House on 30.7.2014 and thereafter the House stood in silence for one minute as a mark of respect to the departed souls.
2.	“This House deeply condoles the death of Shri Madhusudhan. K. Chari, an eminent bhajani legend, who passed away on the 5 th June, 2014.”	Dr. Pramod Sawant, MLA	1. Shri Manohar Parrikar, Hon. Chief Minister 2. Shri Mahadev Naik, Hon. Minister for Industries 3. Shri Digambar Kamat, MLA 4. Shri Vishnu Surya Naik Wagh, MLA	-do-

			5. Shri Ganesh Gaonkar, MLA 6. Shri Rajendra Arlekar, Hon. Speaker	
3.	“This House deeply condoles the death of Smt. Smita Talwalkar, a veteran Marathi actor and film director par excellence, who passed away on 6.8.2014 and Shri Eknath Thakur, former Chairman of Saraswat Bank and the former Member of Parliament from Rajya Sabha, who also laid his imprint on the socio-economic life of the people, who passed away on 7.8.2014.”	Shri Vishnu Surya Naik Wagh, MLA	1. Shri Vishnu Surya Naik Wagh, MLA 2. Shri Ramakishna Dhavalikar, Hon. Minister for P.WD. 3. Shri Manohar Parrikar, Hon. Chief Minister 4. Shri Rajendra Arlekar, Hon. Speaker	The Condolatory Motions were unanimously adopted by the House on 8.8.2014 and thereafter the House stood in silence for one minute as a mark of respect to the departed souls.
4.	“This House deeply condoles the death of Dr. Niranjani Khichadi, an eminent author, a renowned litterateur and former Professor of Shivraj College at Gandhinglaj, who passed away on the 19 th August, 2014 and renowned Yogacharya B.K.S. Iyengar, an awardee of the prestigious PadmaShri, Padma Bhushan and Padma Vibhushan, who passed away on the 20 th August,	Shri Vishnu Surya Naik Wagh, MLA	1. Shri Vishnu Surya Naik Wagh, MLA 2. Shri Rajendra Arlekar, Hon. Speaker	The Condolatory Motions were unanimously adopted by the House on 21.8.2014 and thereafter the House stood in silence for one minute as a mark of respect to the departed souls.

2014.”			
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14. CONGRATULATORY MOTIONS

Sl. No.	Text of the Congratulatory motions	Name of the Members who made the Congratulatory motions	Members who spoke on the Congratulatory motions	Date on which the Congratulatory motions were made
1.	“This House congratulates Ms. Katya Coelho for being the first Indian to qualify for Youth Olympics in the Windsurfing Sports to be held at Nanjing in China in the month of August, 2014.”	Shri Michael Lobo, MLA	1.Shri Michael Lobo, MLA 2.Shri Ramesh Tawadkar, Hon. Minister for Sports and Youth Affairs	The Congratulatory Motion was unanimously adopted by the House on 22.7.2014.
2.	“This House congratulates Shri Shripad Yesso Naik, the Hon. Member of the Parliament from North Goa for being inducted as a Central Minister of the State (Independent Charge) for Tourism and Culture in the Cabinet of the Hon. Prime Minister of India, Shri Narendra Modi”.	Shri Vishnu Surya Naik Wagh, MLA	1.Shri Vishnu Surya Naik Wagh, Hon. MLA 2.Shri Mauvin Godinho, Hon. MLA 3.Shri Pratapsingh Rane, Hon. Leader of the Opposition. 4.Dr. Pramod Sawant, MLA 5.Shri Nilesh Cabral, MLA 6.Shri Laxmikant Parsekar, Hon. Minister for Health 7.Shri Digambar Kamat, MLA 8.Shri Subhash Phal Dessai MLA	The Congratulatory Motion was unanimously adopted by the House on 22.7.2014.

			<p>9. Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D.</p> <p>10. Shri Rohan Khaunte, MLA</p> <p>11. Shri Mahadev Naik, Hon. Minister for Industries</p> <p>12. Shri Pandurang Dhavalikar, Hon. Minister for Co-operation</p> <p>13. Shri Michael Lobo, MLA</p> <p>14. Shri Anant Shet, Hon. Dy. Speaker</p> <p>15. Shri Rajan Naik, MLA</p> <p>16. Shri Lavoo Mamledar, MLA</p> <p>17. Shri Ganesh Gaonkar, MLA</p> <p>18. Shri Kiran Kandolkar, MLA</p> <p>19. Shri Aleixo R Lourenco, MLA</p> <p>20. Shri Manohar Parrikar, Hon. Chief Minister</p> <p>21. Shri Rajendra Arlekar, Hon. Speaker.</p>	
3.	<p>“This House congratulates the Indian cricket team for its historic and magnificent achievement of winning the Test Match against England at Lord’s and thereby</p>	<p>Shri Vishnu Surya Naik Wagh, MLA</p>	<p>1. Shri Vishnu Surya Naik Wagh, MLA</p> <p>2. Shri Subhash Phal Dessai, MLA</p> <p>3. Shri Ramkrishna Dhavalikar, Hon.</p>	<p>The Congratulatory Motion was unanimously adopted by the House on 23.7.2014.</p>

	making the Nation proud of its achievements on the 21 st July, 2014.”		Minister for P.W.D. 4.Shri Milind Naik, Hon. Minister for Power 5.Shri Mahadev Naik, Hon. Minister for Industries 6.Shri Digambar Kamat, MLA 7.Shri Mauvin Godinho, MLA 8.Shri Ramesh Tawadkar, Hon. Minister for Sports & Youth Affairs 9.Shri Rajendra Arlekar, Hon. Speaker	
4.	“This House congratulates Dr. Pramod Salgaonkar, proprietor of Sharvani Productions of Goa who has won the National Award for the Film “Baga Beach” at the 61 st National Awards in the Regional category and accepted the Award at the hands of the Hon. President of India, Shri Pranab Mukherjee on the 3 rd May, 2014 at Vidhyan Bhawan, Delhi.”	Shri Naresh Sawal, MLA	1.Shri Naresh Sawal, MLA 2.Shri Pratapsingh Rane, Hon. Leader of the Opposition 3.Shri Mauvin Godinho, MLA 4.Shri Rohan Khaunte, MLA 5.Shri Chandrakant Kavelkar, MLA 6.Shri Digambar Kamat, MLA 7.Shri Vishnu Surya Naik Wagh, MLA 8.Shri Michael Lobo, MLA 9.Shri Aleixo. R. Lourenco, MLA	The Congratulatory Motion was unanimously adopted by the House on 23.7.2014.

			10.Shri Nilesh Cabral, MLA 11.Smt. Alina Saldanha, Hon.Minister for Forests 12.Shri Rajendra Arlekar, Hon.Speaker	
5.	“This House congratulates the Hon. Prime Minister Shri Narendra Modi, for being elected as the Prime Minister of India and forming the Central Government and also for being a visionary leader who would fulfill the dream of the Nation in achieving paramount heights in all sectors.”	1.Dr. Pramod Sawant 2.Shri Lavoo Mamledar, MLAs’	1.Dr. Pramod Sawant, MLA 2.Shri Lavoo Mamledar, MLA 3. Shri Rohan Khaunte, MLA 4. Shri Laxmikant Parsekar, Hon. Minister for Health 5.Shri Mauvin Godinho, MLA 6. Shri Glenn Ticlo, MLA 7. Shri Kiran Kandolkar, MLA 8.Shri Digambar Kamat, MLA 9.Shri Vishnu Surya Naik Wagh, MLA 10. Shri Anant Shet, Hon. Dy. Speaker 11. Shri Mahadev Naik, Hon. Minister for Industries 12.Shri Nilesh Cabral, MLA 13. Shri Carlos Almeida, MLA 14. Shri Michael Lobo, MLA 15. Shri Ganesh Gaonkar, MLA	The Congratulatory Motion was unanimously adopted by the House on 24.7.2014.

			<p>16. Shri Pratapsingh Rane, Hon. Leader of the Opposition</p> <p>17. Shri Rajan Naik, MLA</p> <p>18. Shri Caetano Silva, MLA</p> <p>19. Smt. Alina Saldanha, Hon. Minister for Forests</p> <p>20. Shri Pandurang Dhavalikar, Hon. Minister for Co-operation</p> <p>21. Shri Dilip Parulekar, Hon. Minister for Tourism</p> <p>22. Shri Manohar Parrikar, Hon. Chief Minister</p> <p>23. Shri Rajendra Arlekar, Hon. Speaker</p>	
6.	<p>“This House congratulates Master Yash Fadte from Vasco and student of St. Joseph School, Vasco, for having won the European Super Series Squash Tournament under 13 title in the Pioneer Junior Cup at ACF Sports Centre, Koln, Germany from July 3 to July 7, 2014, and who brought great laurels to the State and the Nation.”</p>	<p>Shri Jose Luis Carlos Almeida, MLA</p>	<p>Shri Jose Luis Carlos Almeida, MLA</p>	<p>The Congratulatory Motion was unanimously adopted by the House on 24.7.2014.</p>

7.	<p>“This House congratulates Shri Kantyani Prasad Babu Naik and Shri Prince Romeo Pereira from Salcette Goa, for having being selected to represent India to take part in the world power lifting bench press and dead lift Championship to be held at Las Vegas, USA from the 17th to the 19th October, 2014, thereby making the State of Goa proud.”</p>	Dr. Pramod Sawant, MLA	<p>1.Dr. Pramod Sawant, MLA 2.Shri Mauvin Godinho, MLA 3.Shri Caetano Silva, MLA 4.Shri Ramesh Tawadkar, Hon. Minister for Sports and Youth Affairs</p>	The Congratulatory Motions were unanimously adopted by the House on 25.7.2014.
8.	<p>“This House congratulates Shri Subodh Kerkar, Goa’s eminent artist, for being invited to showcase his sculptures and installations in one of the major contemporary museums of the world at Kunst museum, Bochum, in Germany for a period of 6 months which is the highest honour achieved by any contemporary artist from Goa in recent times in the International art arena.”</p>	Shri Aleixo.R. Lourenco, MLA	<p>1.Shri Aleixo R LourencoMLA 2. Shri Michael Lobo, MLA 3. Shri Pratapsingh Rane, Hon.Leader of the Opposition 4. Shri Rohan Khaunte, MLA 5. Shri Vishwajit Rane, MLA 6. Shri Mauvin Godinho, MLA 7. Shri Digambar Kamat, MLA 8. Shri Vishnu Surya Naik Wagh, MLA 9. Shri Dayanand Mandrekar, Hon. Minister for Art & Culture 10. Shri Rajendra Arlekar,</p>	The Congratulatory Motion was unanimously adopted by the House on 28.7.2014.

			Hon.Speaker	
9.	“This House congratulates Ms. Saachi Gramopadhye, Ms. Kiran Narvekar, Ms. Suman Patil, Nian Leitao, Master Jerry D’Mello and Master Xavier D’Souza for winning 13 medals in the School National Swimming competition held at Bhopal.”	S/Shri Lavoo Mamledar and Glenn Ticlo, MLAs’	1.Shri Lavoo Mamledar, MLA 2.Shri Glenn Ticlo, MLA 3.Shri Digambar Kamat, MLA 4.Shri Pratapsingh Rane, Hon. Leader of the Opposition 5.Dr. Pramod Sawant, MLA 6.Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D. 7.Shri Rajendra Arlekar, Hon. Speaker	The Congratulatory Motion was unanimously adopted by the House on 30.7.2014.
10.	“This House congratulates Shri Vishnu Surya Naik Wagh, the Hon. Member of the Sixth Legislative Assembly of the State of Goa for having being conferred the prestigious ‘Acharya Atre Sahitya Puraskar’.”	Dr. Pramod Sawant, MLA	1.Dr. Pramod Sawant, MLA 2. Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D. 3. Shri Mahadev Naik, Hon. Minister for Industries 4. Shri Rohan Khaunte, MLA 5. Shri Subhash Phal Dessai, MLA 6. Shri Kiran Kandolkar, MLA 7. Shri Glenn Ticlo, MLA 8. Shri Pandurang Madkaikar, MLA	The Congratulatory Motion was unanimously adopted by the House on 5.8.2014.

			<p>9. Shri Digambar Kamat, MLA</p> <p>10. Shri Lavoo Mamledar, MLA</p> <p>11. Shri Chandrakant Kavlekar, MLA</p> <p>12. Shri Praratpsingh Rane, Hon. Leader of the Opposition</p> <p>13. Shri Carlos Almeida, MLA</p> <p>14. Shri Rajan Naik, MLA</p> <p>15. Shri Michael Lobo, MLA</p> <p>16. Smt. Alina Saldanha, Hon. Minister for Forests</p> <p>17. Shri Dayanand Mandrekar, Hon. Minister for Art & Culture</p> <p>18. Shri Anant Shet, Hon. Deputy Speaker</p> <p>19. Shri Milind Naik, Hon. Minister for Power</p> <p>20. Shri Nilesh Cabral, MLA</p> <p>21. Shri Vijai Sardesai, MLA</p> <p>22. Shri Benjamin Silva, MLA</p> <p>23. Shri Caetano Silva, MLA</p> <p>24. Shri Francisco X Pacheco, MLA</p>	
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			<p>25. Shri Dilip Parulekar, Hon. Minister for Tourism</p> <p>26. Shri Manohar Parrikar, Hon. Chief Minister</p> <p>27. Shri Vishnu Surya Naik Wagh, MLA</p> <p>28. Shri Rajendra Arlekar, Hon. Speaker</p>	
11.	<p>“This House congratulates Ms. Anura Santosh Prabhudessai for winning the Gold Medal in GD- U17 at Mumbai in July, 2014 and Bronze Medals in GD-U17 and U-17 at Cochin and Chandigarh at the National level and thus bringing laurels to the State of Goa, and Ms. Anushka Auvkar, a junior badminton champion who has made the State of Goa proud by her achievements in the sport.”</p>	<p>Shri Ramkrishna Dhavalikar, the Hon. Minister for P.W.D.</p>	<p>1. Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D.</p> <p>2. Shri Digambar Kamat, MLA</p> <p>3. Shri Lavoo Mamledar, MLA</p> <p>4. Shri Ramesh Tawadkar, Hon. Minister for Sports & Youth Affairs</p> <p>5. Shri Rajendra Arlekar, Hon. Speaker</p>	<p>The Congratulatory Motions were unanimously adopted by the House on 5.8.2014.</p>

12.	<p>“This House congratulates Shri Miles Takeo Lobo from Parra village who has made Goa proud by winning the second place in the Kyu Category(Rookie Level) at the 10th International LAIDO Tournament held in Tokyo.”</p>	Shri Michael Lobo, MLA	<p>1.Shri Michael Lobo, MLA 2. Shri Ramesh Tawadkar, Hon. Minister for Sports & Youth Affairs</p>	The Congratulatory Motion was unanimously adopted by the House on 6.8.2014.
13.	<p>“This House congratulates Ms. Natasha Palha, Goa’s tennis star for being the first Goan player to be included in the Indian Tennis Team for 2014 Asian Games to be held in INCHEON at South Korea in the month of September.”</p>	Shri Vishnu Surya Naik Wagh, MLA	<p>1.Shri Vishnu Surya Naik Wagh, MLA 2. Shri Mauvin Godinho, MLA 3. Shri Nilesh Cabral, MLA 4. Shri Glenn Ticlo, MLA 5. Shri Carlos Almeida, MLA 6. Shri Digambar Kamat, MLA 7. Smt. Alina Saldanha, Hon. Minister for Forests 8. Shri Ramesh Tawadkar, Hon. Minister for Sports and Youth Affairs 9. Shri Rajendra Arlekar, Hon. Speaker</p>	The Congratulatory Motion was unanimously adopted by the House on 7.8.2014.

14.	<p>“This House congratulates Ms. Shreya Manohar Tengse and Master Julien D’Costa who have been awarded the National Balshree Award for the year 2012-2013.”</p>	<p>Shri Ramesh Tawadkar, the Hon. Minister for Sports & Youth Affairs</p>	<p>1. Shri Ramesh Tawadkar, Hon. Minister for Sports & Youth Affairs 2. Shri Digambar Kamat, MLA 3. Shri Vishnu Surya Naik Wagh, MLA 4. Shri Rajendra Arlekar, Hon. Speaker</p>	<p>The Congratulatory Motions were unanimously adopted by the House on 11.8.2014.</p>
15.	<p>“This House congratulates the Government under the able leadership of Shri Manohar Parrikar, the Hon. Chief Minister for installing the statute of Shri Dayanand Bhandodkar the first Chief Minister of Goa, at the premises of the Secretariat at Porvorim, Goa.”</p>	<p>Dr. Pramod Sawant, MLA</p>	<p>1. Dr. Pramod Sawant, MLA 2. Shri Mauvin Godinho, MLA 3. Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D. 4. Shri Pandurang Madkaikar, MLA 5. Shri Pratapsingh Rane, Hon. Leader of the Opposition 6. Shri Laxmikant Parsekar, Hon. Minister for Health 7. Shri Mahadev Naik, Hon. Minister for Industries 8. Shri Subhash Phal Desai, MLA 9. Shri Rohan Khaunte, MLA</p>	<p>The Congratulatory Motion was unanimously adopted by the House on 12.8.2014.</p>

			<p>10. Shri Anant Shet, Hon.Dy. Speaker</p> <p>11. Shri Francis D'Souza, Hon. Dy.Chief Minister</p> <p>12. Shri Glenn Ticlo, MLA</p> <p>13. Shri Deepak Dhavalikar, Hon. Minister for Co-operation</p> <p>14. Shri Nilesh Cabral, MLA</p> <p>15. Shri Michael Lobo, MLA</p> <p>16. Shri Ganesh Gaonkar, MLA</p> <p>17. Shri Benjamin Silva, MLA</p> <p>18. Shri Caetano Silva, MLA</p> <p>19. Shri Francisco X Pacheco, MLA</p> <p>20. Shri Chandrakant Kavalekar, MLA</p> <p>21. Smt. Alina Saldanha, Hon. Minister for Forests</p> <p>22. Shri Lavoo Mamledar, MLA</p> <p>23. Shri Digambar Kamat, MLA</p> <p>24. Shri Rajan Naik, MLA</p> <p>25. Shri Vishnu Surya Naik Wagh, MLA</p> <p>26. Shri Naresh Sawal, MLA</p>	
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			27. Shri Manohar Parrikar, Hon. Chief Minister 28. Shri Rajendra Arlekar, Hon. Speaker	
16.	“This House congratulates Dr. Vassudeva Subrai Naik, who originated from Keri, Goa, for having being awarded the Gold medal at the 23 rd International Conference at the Convocation and Awards presentation ceremony organized by the Indian Board of Alternative Medicine at Kolkata.”	Shri Mauvin Godinho, MLA	Shri Mauvin Godinho, MLA 2. Dr. Pramod Sawant, MLA 3. Shri Laxmikant Parsekar, Hon. Minister for Health 4. Shri Rajendra Arlekar, Hon. Speaker	The Congratulatory Motion was unanimously adopted by the House on 12.8.2014.
17.	“This House congratulates, Shri Sudesh Sharad Lotlikar, an eminent poet par excellence who has been conferred with the prestigious Mahakavi Kalidas Puraskar.”	Shri Naresh Sawal, MLA	1. Shri Naresh Sawal, MLA 2. Shri Rajendra Arlekar, Hon. Speaker	The Congratulatory Motion was unanimously adopted by the House on 13.8.2014.
18.	“This House congratulates Ms. Shikha Pandey for playing her first test match against England and thus making Goa proud for winning the test match for India by her excellent performance of taking	Shri Subhash Phal Dessai, MLA	1. Shri Subhash Phal Dessai, MLA 2. Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D. 3. Shri Ramesh Tawadkar, Hon. Minister for Sports & Youth	The Congratulatory Motion was unanimously adopted by the House on 18.8.2014.

	3 wickets in the test and scoring 28 not out in the second innings.”		Affairs 4. Shri Rajendra Arlekar, Hon. Speaker	
19.	“This House congratulates Dr. Darshana Laxman Naik for being awarded the prestigious Indian Medical Association’s Dr. Ramchandra Murthy National Award in Psychiatry at the 88 th Annual National Conference of the IMA held at Rajahmundry in Andhra Pradesh.”	Shri Vishnu Surya Naik Wagh, MLA	1. Shri Vishnu Surya Naik Wagh, MLA 2. Shri Mahadev Naik, Hon. Minister for Industries 3. Shri Rajendra Arlekar, Hon. Speaker	The Congratulatory Motion was unanimously adopted by the House on 20.8.2014.

15. PAPERS LAID ON THE TABLE OF THE HOUSE

Sl. No.	Papers Laid on the Table of the House	Date of laying
1.	<p>Shri Manohar Parrikar, Hon. Chief Minister laid the Performance Budget for the year 2014 – 2015 in respect to the following Demands for Grants:</p> <p>Directorate of Prosecution (Demand No. 05) Settlement and Land Records (Demand No. 07) Notary Services (Demand No. 10) Directorate of Transport (Demand No. 13) Industries, Trade and Commerce (Demand No. 19) Administrative Tribunal (Demand No. 28) Directorate of Small Saving & Lotteries (Demand No. 30) Directorate of School Education (Demand No. 34) Government Polytechnic, Bicholim (Demand No. 38) Government Polytechnic Curcholem (Demand No. 39) Goa College of Engineering (Demand No. 40) Goa Architecture College (Demand No. 41) Art and Culture (Demand No. 43) Goa College of Art (Demand No. 44) Directorate of Health Services (Demand No. 48) Office of the Commissioner, Labour and Employment and Employees State Insurance Scheme (Demand No. 52) Directorate of Municipal Administration (Demand No. 55) Town and Country Planning Department (Demand No. 54)</p>	23.7.2014

Directorate of Social Welfare	(Demand No. 57)
Inspectorate of Factories and Boilers	(Demand No.59)
Directorate of Craftsmen Training	(Demand No. 61)
Department of Sainik Welfare	(Demand No. 63)
Directorate of Agriculture	(Demand No. 64)
Forests	(Demand No. 68)
Civil Supplies and Consumer Affairs Department	(Demand No. 70)
Co-operation Department	(Demand No. 71)
Goa State Election Commission	(Demand No. 73)
Water Resources Department	(Demand No. 74)
Directorate of Planning, Statistics and Evaluation	(Demand No. 75)
Electricity Department	(Demand No. 76)
River Navigation Department	(Demand No. 77)
Tourism Department	(Demand No. 78)
Goa Gazetteer Department	(Demand No. 79)
Legal Metrology Department	(Demand No.80)
Annual Accounts of Goa University for the year 2011-2012.	
Report of the Comptroller and Auditor General of India for the year ended 31 st March, 2013.	
State Finances for the year ended 31 st March, 2013.	
Appropriation Accounts 2012-13.	
Finance Accounts 2012-13 Volume –I	
Finance Accounts 2012-13 Volume –II	
Notification No. 5/5/2005-HD (G/PSA/4035) dated 05/12/2013- issued by the State Government amending the Goa Private Security Agencies Rules, 2008.	
II Notifications under Goa Value Added Tax 2005	
Notification No. 4/5/2005 –Fin(R&C)(109) dated 8.5./2014, published in the Extraordinary Official Gazette Series- I No.6 dated 9.5.2014	
Notification No. 4/5/2005 –Fin(R&C)(110) dated 22.5./2014, published in the Extraordinary Official Gazette Series- I No.8 dated 23.5.2014.	
Notification No. 4/5/2005 –Fin(R&C)(111) dated 26.5./2014, published in the Extraordinary Official Gazette Series- I No.9 dated 29.5.2014.	
Order No. 4/5/2005 –Fin(R&C)(1083) dated 26.6.2014, published in the Extraordinary Official Gazette Series- II No.13 dated 26.6.2014 .	
III Notifications under Goa Tax on Entry of Goods Act, 2000	
Notification No. 5/7/2008 – Fin (R&C)(356) dated 20.2.2014, published in the Official Gazette Series- II No.43 dated 23.1.2014.	
Notification No. 5/11/2008 – Fin (R&C)(15) dated 8.5.2014, published in the Extraordinary Official Gazette Series- I No.6 dated 9.5.2014.	
Notification No. 5/11/2008 – Fin (R&C)(16) dated 8.5.2014, published in the Extraordinary Official Gazette Series- II No.6 dated 9.5.2014.	
Notification No. 5/3/2006 – Fin (R&C)(4)/1073 dated 24.6..2014, published in the Extraordinary Official Gazette Series- II No.13 dated 26.6..2014.	
IV Notifications under Goa Entertainment Tax Act, 1964	
Notification No. 3/2/2006 – Fin (R&C)(18) dated 28.3.2014 Published in the Extraordinary Official Gazette Series -I No.52 dated 28.3.2014.	
Order No. 3/1/2009 – Fin (R&C) dated 12.5.2014 Published in the Official Gazette Series -II No.7 dated 15.5.2014.	
Order No. 3/1/2009 – Fin (R&C) dated 26.5.2014 Published in the Official Gazette Series -I No.9 dated 29.5.2014.	
Notification No. 3/2/2006 – Fin (R&C)(19)/995 dated 4.6.2014 Published in the	

	Extraordinary Official Gazette Series -I No.10 dated 5.6.2014.	
2.	<p>Shri Dilip Parulekar, Hon. Minister for Tourism laid on the Table of the House the following:</p> <p>The Goa Juvenile Justice (Care and Protection of Children) Rules, 2013.</p> <p>Constitution of State Mission Authority under the National Mission for Empowerment of Women.</p> <p>Constitution of Monitoring Committee under Clause 9 of the (“Goa Technical/Vocational Training to sex workers and sexually abused women”) Scheme 2013 (PRABHAT)</p> <p>Notification on “Standard Operating Procedure for requisition of security forces at Apna Ghar Children’s Shelter Home at Merces in emergency situations”.</p> <p>Notification appointing District Magistrate North and South as District Officers under Section 5 of Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013.</p> <p>Notification appointing Child Care Co-ordinators under Foster Care Scheme ‘Vatsalya’.</p> <p>The 31st Annual Report of the Goa Tourism Development Corporation Ltd., for the year 2012-2013.</p>	23.7.2014
3.	Smt. Alina Saldanha, Hon. Minister for Forests and Environment laid on the Table of the House the Annual Report of the Goa State Pollution Control Board for the period from 1 st April, 2013 to 31 st March, 2014.	23.7.2014
4.	<p>Shri Manohar Parrikar, Hon. Chief Minister laid the Performance Budget for the year 2014 – 2015 in respect to the following Demands for Grants:</p> <p>General Administration Department (Demand No. 02)</p> <p>Treasury & Accounts Administration, North Goa (Demand No. 08)</p> <p>Treasury & Accounts Administration, South Goa (Demand No. 09)</p> <p>Debt Services (Demand No. A2)</p> <p>Excise Department (Demand No. 11)</p> <p>Commercial Taxes (Demand No. 12)</p> <p>Police Department (Demand No. 17)</p> <p>Directorate of Public Grievances (Demand No. 29)</p> <p>Directorate of Technical Education (Demand No. 36)</p> <p>Directorate of Sports & Youth Affairs (Demand No. 42)</p> <p>Directorate of Archives & Archaeology (Demand No. 45)</p> <p>Directorate of Museums (Demand No. 46)</p> <p>Goa College of Pharmacy (Demand No. 50)</p> <p>Goa Dental College & Hospital (Demand No. 51)</p> <p>Directorate of Food and Drugs Administration (Demand No.53)</p> <p>Captain of Ports Department (Demand No.67)</p>	24.7.2014

5.	Shri Manohar Parrikar, Hon.Chief Minister laid the Performance Budget for the year 2014 – 2015 in respect to following Demands for Grants: Directorate of Fire & Emergency Services (Demand No. 26) Directorate of Official Language (Demand No. 27) Directorate of Higher Education (Demand No. 35) Department of Information & Publicity (Demand No. 56) Directorate of Women & Child Development (Demand No. 58) Law Department (Demand No. 62) Directorate of Fisheries (Demand No. 66) Inspectorate General of Prisons (Demand No. 18)	25.7.2014
6.	Shri Manohar Parrikar, Hon. Chief Minister laid the Performance Budget for the year 2014 – 2015 in respect to the following Demands for Grants: Office of the Chief Electoral Officer (Demand No. 06) Department of Printing and Stationery (Demand No. 20) Department of Mines and Geology (Demand No. 83)	28.7.2014
7.	Shri Manohar Parrikar,Hon.Chief Minister laid the Performance Budget for the year 2014 – 2015 in respect to the following Demands for Grants: Public Works Department (Demand No. 21) Goa Medical College (Demand No. 47) Directorate of Animal Husbandry and Veterinary Services (Demand No. 65) Department of Information Technology (Demand No. 82)	30.7.2014
8.	1.Shri Manohar Parrikar, Hon. Chief Minister laid the Performance Budget for the year 2014 – 2015 in respect to Following Demand for Grants: Employment- (Demand No. 60) 2.Shri Dilip Parulekar, the Hon. Minister for Women & Child Development laid the Notification No.2-280-SL-2012-DW&CD/7114 dated 16 th July, 2014 on amendment to the Griha Aadhar Scheme.	1.8.2014
9.	Shri Manohar Parrikar, Hon.Chief Minister laid the Performance Budget for the year 2014 – 2015 in respect to Following Demand for Grants on Institute of Psychiatry & Human Behaviour (Demand No. 49)	4.8.2014
10.	Shri Manohar Parrikar, Hon. Chief Minister laid the Performance Budget for the year 2014 – 2015 in respect to Following Demand for Grants on: Collectorate, North Goa- (Demand No. 15) Directorate of Panchayats- (Demand No.1 3) Government Polytechnic, Panaji- (Demand No. 37) Science, Technology & Environment- (Demand No.72)	5.8.2012
11.	Shri Manohar Parrikar, Hon. Chief Minister laid on the Table of the House the Audit Report of the Goa Auto Accessories Ltd. for the year 2012-2013.	6.8.2014.

12.	Shri Ramkrishna Dhavalikar, Hon.Minister for Transport laid on the Table of the House the Annual Report of Konkan Railway Corporation Ltd for the year 2012-2013.	6.8.2014
13.	Shri Mahadev Naik, Hon. Minister for Industries laid on the Table the following:- 1.Goa Industrial Development Corporation Allotment Regulations, 2014 and Goa Industrial Development Corporation Transfer and Sub-Lease Regulations, 2014. 2.Audit Report on the Audit of the Annual Accounts of the Goa Khadi and Village Industries Board for the year 2009-2010.	8.8.2014
14.	Shri Manohar Parrikar, Hon. Chief Minister laid the Performance Budget for the year 2014-2015 in respect of the following Demands for Grants:- Demand No. 16- Collectorate, South Goa.	12.8.2014
15.	Shri Manohar Parrikar, Hon.ChiefMinister laid the Performance Budget for the year 2014-2015 in respect of the following Demands for Grants:- Demand No. 32- Finance	14.8.2014
16.	1.Shri Manohar Parrikar, Hon.Chief Minister laid on the Table the statement prepared in terms of clause 3 (2) (a)(b) of Goa State Guarantees Act, 1993 in respect of guarantees given by the Government for loans, etc., raised by Statutory Corporations, Local Bodies and other Institutions. 2.Shri Avertano Furtado, the Hon. Minister for Labour & Environment laid on the Table a Notification No. 24/6/2013-LAB/457 dated 11/08/2014 the Unorganised Workers Social Security Rules, 2014 under Section 15(2) of the Unorganised Workers Social Security Act, 2008. 3.Smt. Alina Saldanha, the Hon. Minister for Environment laid on the Table Notification No. 3-154-2008/STE-DIR/795 dated 14/8/2014 prescribing fees for grant of authorization under the Bio-Medical Waste (Management and Handling) Rules, 1998, as required under Sub-rule 3 of rule 8 of the Environment (Protection) Act,1986. 4.Shri Manohar Parrikar, the Hon. Chief Minister laid the Action Taken Report on Budget Speech 2013-2014 on the Table of the House.	20.8.2014
17.	Shri Ramesh Tawadkar, Hon. Minister for Sports & Youth Affairs laid on the Table of the House – The Goa State Youth Policy.	21.8.2014

16. CALLING ATTENTION MOTIONS

Sl. No.	Text of the Calling Attention Motions	Name of Members who moved the Motion	Date of raising of the Motion	Name of the Members who sought clarifications	Name of the Minister/s who made a statement thereto
1.	The subject matter of the Calling Attention pertained to the matter of the foreign Nationals, who are in	Shri Michael Lobo	5.3.2014	1.Shri Michael Lobo, MLA 2.Shri Manohar Parrikar, Hon. Chief Minister 3.Shri Pratapsingh Rane, Hon. Leader	1.Shri Manohar Parrikar, Hon. Chief Minister made a statement thereto on

	Goa, on tourist visas and carrying on different types of business such as restaurants, private shacks, tourist guides, tour operators, thereby depriving the educated unemployed youth of Goa and some of the other general public who are unemployed and desirous of commencing their own businesses.			of the Opposition 4.Shri Rohan Khaunte, MLA 5.Shri Caetano Silva, MLA	22.7.2014. 2.The Government furnished adequate and a thorough reply to the Calling Attention thereto on 22.7.2014.
2.	The subject matter of the Calling Attention pertained to the matter of the tragic incident of the suicide case of Smt. Vedashri Parab along with her minor daughter at Massordem village, in Sattari Taluka and the steps the Government has undertaken to have a thorough investigation in the matter.	Shri Vishwajit Rane, MLA	24.7.2014	-----	1.Shri Manohar Parrikar, Hon. Chief Minister made a statement thereto on 25.7.2014. 2.The Government furnished adequate and a thorough reply to the Calling Attention thereto on 25.7.2014.
3.	The subject matter of the Calling Attention pertained to the matter of the measures the Government intends to undertake in the matter of the coastal people that are residing within 500	Shri Michael Lobo, MLA	25.7.2014	1.Shri Michael Lobo, MLA 2.Shri Caetano Silva, MLA 3.Shri Rohan Khaunte, MLA Shri Kiran Kandolkar, MLA	1.Smt. Alina Saldanha, Hon.Minister for Environment made a statement thereto on 25.7.2014. 2.The Government furnished

	Mtrs. of the High Tide line right from Arambol-Keri upto Canacona for repeated notices issued to them by the Offices of the Mamlatdar, Dy. Collector, Panchayats and CRZ, for violating CRZ norms.				adequate and a thorough reply to the Calling Attention thereto on 25.7.2014.
4.	The subject matter of the Calling Attention pertained to the matter of the measures undertaken by the Government to educate and bring about enlightenment among the people and scientific awareness among them on the subject of HIV/AIDS and that the students of a certain local orphanage who have been alleged to be suspects of being HIV/AIDS positive, should also enjoy equal Right to Education in the main stream and that there should not be any kind of discrimination against them nor any stigma attached to them.	Shri Subhash Phal Dessai, MLA	28.7.2014	1. Shri Subhash Phal Dessai, MLA 2. Shri Manohar Parrikar, the Hon. Chief Minister 3. Shri Aleixo.R. Lourenco, MLA 4. Shri Vishnu Surya Naik Wagh, MLA 5. Dr. Pramod Sawant, MLA 6. Shri Rajendra Arlekar, the Hon. Speaker	1. Shri Manohar Parrikar, Hon. Chief Minister made a statement thereto on 30.7.2014. 2. The Government furnished adequate and a thorough reply to the Calling Attention thereto on 30.7.2014.
5.	The subject matter of the Calling Attention pertained to the matter	Dr. Pramod Sawant, MLA	31.7.2014	1. Shri Aleixo.R. Lourenco, MLA 2. Shri Manohar	1. Shri Manohar Parrikar, Hon. Chief Minister

	of the measures/steps that the Government would undertake/has undertaken in the matter of the notice of the strike given by the Goa Government Employees Association.			Parrikar, the Hon. Chief Minister	made a statement thereto on 31.7.2014 2.The Government furnished adequate and a thorough reply to the Calling Attention thereto on 31.7.2014.
6.	The subject matter of the Calling Attention pertained to the matter of the steps the Government intends to undertake to immediately repair/reconstruct the roadside retaining walls which have collapsed due to heavy rains that lashed the State at Saferant near Sai Baba Temple in Vaddem at Adarshnagar near Vidyamandir School, Airport road and at Assoi opposite Helber service station in Chicalim, and thus ensuring the overall safety of the temple, the motorists and the people.”	Shri Mauvin Godinho, MLA	30.7.2014	Shri Mauvin Godinho, MLA	1.Shri Ramkrishna Dhavalikar, Hon. Minister for P.W.D. made a statement thereto on 30.7.2014 2.The Government furnished adequate and a thorough reply to the Calling Attention thereto on 30.7.2014.

7.	The subject matter of the Calling Attention pertained to the matter of the steps undertaken by the Government to trace the missing children and safeguard the security of other children in the State.	S/Shri Vijai Sardesai and Aleixo.R. Lourenco, MLAs'	31.7.2014	1. Shri Vijai Sardesai, MLA 2. Shri Manohar Parrikar, the Hon. Chief Minister 3. Shri Aleixo. R. Lourenco, MLA	1.Shri Manohar Parrikar, Hon. Chief Minister made a statement thereto on 6.8.2014 2.The Government furnished adequate and a thorough reply to the Calling Attention thereto on 6.8.2014.
8.	The subject matter of the Calling Attention pertained to the matter of the fear and anxiety in the minds of the people of Goa on decision of the Central Government to reject the Special Status to the State of Goa which was unanimously demanded by the august House of the Goa Legislative Assembly and sought the State Government's clarification in the matter.	1.Dr. Pramod Sawant 2.Vijai Sardesai, MLAs'	1.8.2014	1. Dr. Pramod Sawant, MLA 2. Shri Manohar Parrikar, the Hon. Chief Minister 3. Shri Vijai Sardesai, MLA 4. Shri Rohan Khaunte, MLA 5. Shri Nilesh Cabral, MLA 6. Shri Digambar Kamat, MLA	1.Shri Manohar Parrikar, Hon. Chief Minister made a statement thereto on 1.8.2014. 2.The Government furnished adequate and a thorough reply to the Calling Attention thereto on 1.8.2014.
9.	The subject matter of the Calling Attention pertained to the matter of the monitoring of the condition of the Disaster Management Authority for its	S/Shri Vijai Sardesai and Naresh Sawal, MLAs'	5.8.2014	1. Shri Vijai Sardesai, MLA 2. Shri Naresh Sawal, MLA 3. Shri Francis D'Souza, the Hon. Dy.Chief Minister 4. Shri Kiran	1.Shri Francis D'Souza, Hon. Dy.Chief Minister made a statement thereto on 5.8.2014.

	efficient functioning, and that there should be no shortage of staff/equipments and they should be effectively functional, in view of the monsoon season.			Kandolkar, MLA 5. Shri Caetano Silva, MLA 6. Shri Digambar Kamat, MLA 7. Shri Manohar Parrikar, the Hon. Chief Minister 8. Shri Pratapsingh Rane, the Hon. Leader of Opposition 9. Shri Rohan Khaunte, MLA	2.The Government furnished adequate and a thorough reply to the Calling Attention thereto on 5.8.2014.
10.	The subject matter of the Calling Attention pertained to the matter as regards the apprehension in the minds of the State Co-operative Milk Producer Societies as regards to whether any proposal was submitted by the State Government to the Centre for setting up of another Milk Co-operative Society and the measures/steps undertaken by the Government to improve or further strengthen the existing Goa Milk Co-operative Society for increasing the production and ensuring the sufficiency of milk in the State was also discussed during the Calling Attention Motion.	Shri Vishnu Surya Naik Wagh, MLA	5.8.2014	1. Shri Vishnu Surya Naik Wagh, MLA 2. Shri Pratapsingh Rane, the Hon. Leader of the Opposition 3. Shri Manohar Parrikar, the Hon. Chief Minister 4. Shri Naresh Sawal, MLA	1.Shri Deepak Dhavalikar, Hon. Minister for Co-operation made a statement thereto on 5.8.2014. 2.The Government furnished adequate and a thorough reply to the Calling Attention thereto on 5.8.2014.

11.	The subject matter of the Calling Attention pertained to the matter of enacting a legislation to amend the present licenses issuing system to the Government approved massage parlours, Spa and Ayurvedic treatment Centers in Calangute.	Shri Michael Lobo, MLA	6.8.2014	1. Shri Michael Lobo, MLA 2. Shri Manohar Parrikar, the Hon. Chief Minister 3. Shri Vijai Sardesai, MLA 4. Dr. Pramod Sawant, MLA	1. Shri Manohar Parrikar, Hon. Chief Minister made a statement thereto on 6.8.2014. 2. The Government furnished adequate and a thorough reply to the Calling Attention thereto on 6.8.2014.
12.	The subject matter of the Calling Attention pertained to the matter about the contradictory decisions of the various courts in the matter of filing criminal complaints viz-a-viz dual citizenship issue and sought the State Government's clarification in the matter.	Shri Mauvin Godinho, MLA	7.8.2014	1. Shri Mauvin Godinho, MLA 2. Shri Aleixo.R. Lourenco, MLA 3. Shri Vishnu Surya Naik Wagh, MLA 4. Shri Manohar Parrikar the Hon. Chief Minister	1. Shri Manohar Parrikar, Hon. Chief Minister made a statement thereto on 18.8.2014. 2. The Government furnished adequate and a thorough reply to the Calling Attention thereto on 18.8.2014.
13.	The subject matter of the Calling Attention pertained to the apprehension in the minds of the people from Dhavali, Kapileshwari and Ponda over the acquisition of agricultural land in Survey No. 31 by SGPDA for the development of the residential plots and	Shri Lavoo Mamledar, MLA	13.8.2014	1. Shri Lavoo Mamledar, MLA 2. Shri Manohar Parrikar the Hon. Chief Minister	1. Shri Manohar Parrikar, Hon. Chief Minister made a statement thereto on 18.8.2014. 2. The Government furnished adequate and a thorough reply to the Calling Attention

	thereby blocking the traditional pathway of the route of the 'Rath' of Kapileshwar Devasthan and 'Palkhi' of Panchatan Devasthan and the steps the Government intends to take in the matter.				thereto on 18.8.2014.
14.	The subject matter of the Calling Attention pertained to the fear and anxiety in the minds of the people of Curtorim about the 80 rooms hotel project coming up in the residential area in the village at Curtorim thereby disturbing the tranquility of the village and the steps the Government intends to undertake to revoke the construction license of the said project.	Shri Aleixo R. Lourenco, MLA	19.8.2014	1. Shri Aleixo R. Lourenco, MLA 2. Shri Nilesh Cabral, MLA 3. Shri Francisco.X. Pacheco, MLA 4. Shri Mauvin Godinho, MLA 5. Shri Michael Lobo, MLA 6. Shri Manohar Parrikar, the Hon. Chief Minister	1. Shri Manohar Parrikar, Hon. Chief Minister made a statement thereto on 20.8.2014. 2. The Government furnished adequate and thorough reply to the Calling Attention thereto on 20.8.2014.
15.	The subject matter of the Calling Attention pertained to the fear and anxiety in the minds of the people of the State of Goa as regards the Government of Karnataka has been alleged to have revised the proposal of construction of about six dams/reservoirs within their jurisdiction thereby totally blocking the source of water to	Dr. Pramod Sawant, MLA	19.8.2014	1. Dr. Pramod Sawant, MLA 2. Shri Dayanand Mandrekar, the Hon. Minister for Water Resources 3. Shri Vishnu Surya Naik Wagh, MLA 4. Shri Ganesh Gaonkar, MLA 5. Shri Lavoo Mamledar, MLA 6. Shri Mauvin Godinho, MLA 7. Shri Manohar Parrikar, the Hon. Chief Minister	1. Shri Dayanand Mandrekar, Hon. Minister for Water Resources made a statement thereto on 21.8.2014. 2. The Government furnished adequate and a thorough reply to the Calling Attention thereto on 21.8.2014.

	Dudhsagar as a result of which the Khandepar river in Goa is likely to go dry thereby might cause inconvenience to the people in the areas of Dharbandora at Ponda Taluka, which might create drastic effects on Opa Water Project and the steps the Government intends to take to resolve the matter.				
16.	The subject matter of the Calling Attention pertained to the apprehension in the minds of the people of the State of Goa since the office bearers of the former Goa Cricket Association who were found guilty by the Justice Pendse Commission involved in printing, distribution and selling of fake tickets during the International Cricket match held at Fatorda stadium in the year 2001 and recommended that they should not head or be a part of any Sports Association in Goa, the recommendation of which was even accepted by the State Cabinet scheduled on 23.5.2012, inspite of which these people	Dr. Pramod Sawant, MLA	20.8.2014	<ol style="list-style-type: none"> 1. Dr. Pramod Sawant, MLA 2. Shri Manohar Parrikar, the Hon. Chief Minister 3. Shri Glenn Ticlo, MLA 4. Shri Rohan Khaunte, MLA 5. Shri Nilesh Cabral, MLA 6. Shri Vijai Sardesai, MLA 7. Shri Subhash Phal Dessai, MLA 8. Shri Kiran Kandolkar, MLA 9. Shri Ramkrishna Dhavalikar, the Hon. Minister for Transport 	<ol style="list-style-type: none"> 1. Shri Ramesh Tawadkar, Hon. Minister for Sports & Youth Affairs made a statement thereto on 21.8.2014. 2. The Government furnished adequate and a thorough reply to the Calling Attention thereto on 21.8.2014.

have been associated with GCA at present, therefore the further decision and the steps taken in this regard by the Government.				
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17. PRIVATE MEMBERS' RESOLUTIONS

Sl. No.	Name of the Member who moved the Private Members' Resolutions	Text of the Resolutions	Date of Discussion	Name of the Members who spoke on the Private Members' Resolutions	Remarks
1.	Shri Pratapsingh Rane, Hon. Leader of the Opposition and Smt. Jennifer Monserrate, MLA	“This House strongly recommends the Government to appoint Lokayukta as soon as possible.”	-----	-----	The Resolution was not moved as the Members concerned were not present in the House on 25.7.2014.
2.	Shri Vishnu Surya Naik Wagh, MLA	“This House resolves to recommend the Government to re-schedule the dates of the International Film Festival of India, 2014, considering that they will coincide with exposition of St. Francis Xavier ‘Goencho Saib’ to be held from the 22 nd November, 2014 onwards, since the Exposition is held only once in a decade and IIFI is an annual affair, which could be either preponed or	25.7.2014	Shri Vishnu Surya Naik Wagh, MLA	1. Shri Milind Naik, Hon. Minister for Information and Publicity replied to the points raised by the mover of the Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining adequate

		postponed at a suitable date.”			and a thorough reply from the Government on 25.7.2014.
3.	Shri Vishnu Surya Naik Wagh, MLA	“This House recommends the Government that the name of the Panchayat of Ajoshi-Mandur should be re-named as Panchayat of Ajoshi-Mandur-Dongri, since Dongri has a very rich cultural heritage and is a village of historical importance.”	25.7.2014	Shri Vishnu Surya Naik Wagh, MLA	S/Shri Manohar Parrikar, Hon. Chief Minister and Laxmikant Parsekar, Hon. Minister for Panchayati Raj replied to the points raised by the mover of the Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining adequate and a thorough reply from the Government on 25.7.2014.
4.	Shri Pratapsingh Rane, Hon. Leader of the Opposition and Smt. Jennifer Monserrate, MLA	“This House strongly recommends the Government to take up the work of the new Zuari Bridge on top priority as the present bridge is weakened and likely to collapse on any day in the near future.”	-	-	The Resolution was not moved as the Members concerned were not present in the House on

					25.7.2014.
5.	Shri Pratapsingh Rane, Hon. Leader of the Opposition and Smt. Jennifer Monserrate, MLA	“This House resolves that the Government completes the Regional Plan from 2001 onwards within the next 3 or 4 months.”	-	-	The Resolution was not moved as the Members concerned were not present in the House on 25.7.2014.
6.	Shri Pratapsingh Rane, Hon. Leader of the Opposition	“This House resolves that the Government should survey the requirements of modern computer based operated machines required by the industries, so that the students of the Craftmen Training Institutes produce better qualified workmen to the modern industries.”	1.8.2014	Shri Pratapsingh Rane, the Hon. Leader of the Opposition	1. Shri Deepak Dhavalikar, Hon. Minister for Craftmen Training replied to the points raised by the mover of the Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining adequate and a thorough reply from the Government on 1.8.2014.
7.	Shri Vishnu Surya Naik Wagh, MLA	“This House unanimously recommended the Government to constitute a Committee to identify, discuss and decide about	1.8.2014	Shri Vishnu Surya Naik Wagh, MLA	1. Shri Dilip Parulekar, Hon. Minister for Tourism replied to the points raised by the mover of the

		festivals celebrated all over the State which could be declared as 'State Festivals' and would be eligible for the Government patronage or assistance.”			Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining adequate and a thorough reply from the Government on 1.8.2014.
8.	Shri Rohan Khaunte, MLA	“This House recommended the Government that a Consultant be appointed to draw out an infrastructure plan for the State of Goa and especially for fast growing Constituencies such as Porvorim etc. to avoid problems faced by out grown cities/towns in Goa.”	1.8.2014	Shri Rohan Khaunte, MLA	1. Shri Manohar Parrikar, Hon. Chief Minister replied to the points raised by the mover of the Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining adequate and a thorough reply from the Government on 1.8.2014.
9.	Shri Pratapsingh Rane, Hon. Leader of the Opposition	“This House resolves that the Government should take immediate measures to pay the	1.8.2014	Shri Pratapsingh Rane, the Hon. Leader of the Opposition	1. Shri Manohar Parrikar, Hon. Chief Minister replied to

		compensation to the farmers in the State whose farms have been destroyed or damaged due to the storm that occurred in the month of April, 2014.”			the points raised by the mover of the Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining adequate and a thorough reply from the Government on 1.8.2014.
10.	Shri Rohan Khaunte, MLA	“This House recommends the Government that it may urgently clear the scheme of education of children with special needs by setting up of a Core Committee, Assessment Centres such as Skill Resources and Academic Skill Resources Rooms in regular schools, vocational training Centres/Job Centres for students passing out of the special schools and training of the teachers thereof.”	1.8.2014	Shri Rohan Khaunte, MLA	Shri Manohar Parrikar, the Hon. Chief Minister replied to the points raised by the mover of the Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining adequate and a thorough reply from the Government on 1.8.2014.
11.	Dr. Pramod Sawant, MLA	“This House recommends that	8.8.2014	1. Dr. Pramod Sawant, MLA 2. Shri	S/Shri Dayanand Mandrekar,

		<p>the Government to initiate massive efforts to protect the existing rivers and their tributaries that have been blessed and beautifully spread over the State of Goa by means of dredging wherever necessary or protecting the sides with constructive measures.”</p>		<p>Pandurang Madkaikar, MLA 3. Shri Vishnu Surya Naik Wagh, MLA 4. Shri Subhash Phal Dessai, MLA 5. Shri Caetano Silva, MLA 6. Shri Benjamin Silva, MLA 7. Shri Naresh Sawal, MLA 8. Shri Michael Lobo, MLA 9. Shri Franciso.X. Pacheco, MLA 10. Shri Rohan Khaunte, MLA</p>	<p>Hon. Minister for Water Resources and Manohar Parrikar, Hon. Chief Minister replied to the points raised by the mover of the Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining adequate and a thorough reply from the Government on 8.8.2014.</p>
12.	Shri Rohan Khaunte, MLA	<p>“This House unanimously resolves to stop or keep in abeyance all the new permissions to the residential and commercial building projects which will exclude the single dwelling units in Porvorim Constituency until and unless the basic infrastructure of 20 x 7 water supply, proper electricity, garbage</p>	8.8.2014	Shri Rohan Khaunte, MLA	<p>Shri Manohar Parrikar, Hon. Chief Minister replied to the points raised by the mover of the Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining</p>

		management, sewerage and the related infrastructure requirements are met and also that there are rampant issues of hill cutting and clearing forests, the same has to be dealt within the ambit of the Government Rules and the measures the Government would undertake in this regard.”			adequate and a thorough reply from the Government on 8.8.2014.
13.	Shri Naresh Sawal, MLA	“This House strongly recommends the Government to appoint a full fledged Deputy Collector/SDM at Bicholim and remove all the additional charges as the present Deputy Collector/SDM is having additional charge of the C.O. of Sanquelim Municipal Council and also the incharge of the Ravindra Bhavan at Sanquelim, thus putting the financial burden on the general public on account of frequent adjournments of cases due to his/her non availability.”	8.8.2014	Shri Naresh Sawal, MLA	Shri Manohar Parrikar, Hon. Chief Minister replied to the points raised by the mover of the Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining adequate and a thorough reply from the Government on 8.8.2014.

14.	Shri Rohan Khaunte, MLA	<p>“This House unanimously resolves that the Scheme under the Rural Garbage Disposal Scheme 2005 and the Goa Panchayat (Grant of Financial Assistance to the Village Panchayats to deal with the Plastic Garbage Menace) Scheme, 2007 be amended to be practical with the requirements of the village in terms of handling of garbage viz:</p> <p>(a) Depending on the Panchayat size, the required land for qualifying for the Scheme be made as minimum of 1000 Sq. Mtrs. instead of 3000 Sq. Mtrs.</p> <p>(b) Bio-gradable waste like slaughter waste to be handled to cater to the infrastructure requirement, the new rate as per Circular No. 19/DP/Waste Coll./2014 dated 27.2.2014, needs more clarity, the Panchayat to form a team at the Taluka level independent of the Panchayat Members to ensure</p>	8.8.2014	<p>1. Shri Rohan Khaunte, MLA 2. Shri Pratapsingh Rane, the Hon. Leader of the Opposition 3. Shri Francis D’Souza, the Hon. Deputy Chief Minister 4. Shri Nilesh Cabral, MLA</p>	<p>Shri Laxmikant Parsekar, Hon. Minister for Panchayati Raj replied to the points raised by the mover of the Resolution and thereafter the Resolution was withdrawn by the leave of the House after obtaining adequate and a thorough reply from the Government on 8.8.2014.</p>
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		special enforcement drives under the above Act with periodical accountability and helplines.”			
15.	Shri Vishnu Surya Naik Wagh, MLA	“This House unanimously resolves to urge the Government to formulate a special Scheme for the welfare of the OBCs’ in the State and dedicate the same to the great leader of the masses, Late Shri Gopinathji Munde, so as to keep alive the memory of the former Union Minister who made yeomen efforts for the welfare of the OBCs’ across the Nation.”	8.8.2014	Shri Vishnu Surya Naik Wagh, MLA	Shri Mahadev Naik, Hon. Minister for Social Welfare replied to the points raised by the Mover of the Resolution and thereafter the Resolution was unanimously adopted by the House on 8.8.2014.

18. LEGISLATIVE BUSINESS TRANSACTED BY THE HOUSE

(a) ASSENT TO BILLS

The Assent of the Hon. Governor of Goa to the 6 Bills passed by the Sixth Legislative Assembly were reported by the Secretary, Legislature.

<u>Sl. No.</u>	<u>Title of the Bill assented</u>	<u>Date of Announcement of Assent</u>
1.	The Goa Appropriation Bill, 2014	22.7.2014
2.	The Goa Appropriation Bill, 2014 (Vote on Account) Bill, 2014	22.7.2014
3.	The Goa Nursing Council (First Amendment) Bill, 2014	22.7.2014
4.	The Code of Criminal Procedure (Goa Amendment) Bill, 2014	22.7.2014

5.	The Goa Fiscal Responsibility and Budget Management (First Amendment) Bill, 2014	22.7.2014
6.	The Goa (Abolition of Proprietorships, Titles and Grants of Lands) Bill, 2014	21.8.2014

(b) GOVERNMENT BILLS

Sl. No.	Name of the Bill	Name of the Minister who moved the motion for the Introduction, Consideration and passing of the Bill	Date of introduction of the Bill	Date of consideration and passing of the Bill
1.	The Goa Appropriation (No.2) Bill, 2014 (Relating to the Budget for the year 2014-2015)	Shri Manohar Parrikar, Hon. Chief Minister	21.8.2014	<p>(i)The following Members spoke on the Bill: 1.Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Mauvin Godinho, MLA 3. Shri Kiran Kandolkar, MLA 4. Shri Francisco X Pacheco, MLA 5. Shri Vishnu Surya Naik Wagh, MLA 6. Shri Manohar Parrikar, Hon. Chief Minister</p> <p>(ii)The Goa Appropriation (No.2) Bill, 2014 (Relating to the Budget for the year 2014-2015) was introduced, considered and passed on 21.8.2014.</p>
2.	The Goa Appropriation (No.3) Bill, 2014 (Relating to the Supplementary Demands for Grants for the year 2014-2015) (First Batch)	Shri Manohar Parrikar, Hon. Chief Minister	21.8.2014	<p>(i)The following Members spoke on the Bill: 1.Shri Mauvin Godinho, MLA 2. Dr. Pramod Sawant, MLA 3. Shri Manohar Parrikar, Hon. Chief Minister</p>

				(ii)The Goa Appropriation (No.3) Bill, 2014 (Relating to the Supplementary Demands for Grants for the year 2014-2015) (First Batch) was introduced, considered and passed on 21.8.2014.
3.	The Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2014	Shri Manohar Parrikar, Hon. Chief Minister	13.8.2014	18.8.2014
4.	The Goa Transfer and Posting of Officers Bill, 2014	Shri Manohar Parrikar, Hon. Chief Minister	18.8.2014	(i)The following Members spoke on the Bill: 1.Shri Pratapsingh Rane, Hon. Leader of the Opposition. 2. Shri Manohar Parrikar, Hon. Chief Minister (ii)The Goa Transfer and Posting of Officers Bill, 2014 was considered and passed on 20.8.2014.
5.	The Code of Criminal Procedure (Goa Amendment) Bill, 2014	Shri Manohar Parrikar, Hon. Chief Minister	18.8.2014	20.8.2014
6.	The Court Fees (Goa Amendment) Bill, 2014	Shri Manohar Parrikar, Hon. Chief Minister	18.8.2014	20.8.2014
7.	The Goa Public Moneys (Recovery of Dues) (Amendment) Bill, 2014	Shri Francis D'Souza, Hon. Minister for Revenue	18.8.2014	20.8.2014
8.	The Goa Mundkars(Protection from Eviction) (Amendment) Bill, 2014	Shri Francis D'Souza, Hon. Minister for Revenue	18.8.2014	(i) At the stage of consideration of the Bill, Dr. Pramod Sawant, MLA moved the following amendment to the Bill:

				<p><u>Amendment to Clause 2</u> <i>In Clause 2, in sub clause (1) of new Section 37A the words “one year” may be substituted by the words “three years”.</i></p> <p>(ii)The amendment to the Bill was put to the vote of the House and was adopted.</p> <p>(iii)Shri Pratapsingh Rane, the Hon. Leader of the Opposition spoke on the Bill.</p> <p>(iv)The Goa Mundkars (Protection from Eviction) (Amendment) Bill, 2014 was considered and passed with the amendment by the House on the 21st August, 2014.</p>
9.	The Goa Agricultural Tenancy (Amendment) Bill, 2014	Shri Francis D’Souza, Hon. Minister for Revenue	18.8.2014	<p>(i) At the stage of consideration of the Bill, Dr. Pramod Sawant, MLA moved the following amendment to the Bill: <u>Amendment to Clause 21</u> <i>In Clause 21, in the new section 60C at pages 9-10 the words “one year” may be substituted by the words “three years”.</i></p> <p>(ii)The following Members spoke on the Bill: 1.Shri Subhash Phal Desai, MLA 2.Shri Rohan Khaunte, MLA 3.Shri Kiran Kandolkar, MLA 4. Shri Francis D’Souza, Hon. Dy. Chief Minister 5. Shri Manohar Parrikar, Hon. Chief Minister</p>

				6.Shri Lavoo Mamledar, MLA (iii)The Goa Agricultural Tenancy (Amendment) Bill, 2014, was considered and passed with the amendment by the House on the 21 st August, 2014.
10.	The Goa Public Health (Amendment) Bill, 2014	Shri Laxmikant Parsekar, Hon. Minister for Health	18.8.2014	(i) The following Members spoke on the Bill: 1.Dr. Pramod Sawant, MLA 2. Shri Laxmikant Parsekar, Hon. Minister for Health 3. Shri Vishwajit Rane, MLA (ii)The Goa Public Health (Amendment) Bill, 2014 was considered and passed on 20.8.2014.
11.	The Goa Non-Biodegradable Garbage (Control) (Third Amendment) Bill, 2014	Smt. Alina Saldanha, the Hon. Minister for Environment	18.8.2014	20.8.2014
12.	The Goa School Education (Amendment) Bill, 2014	Shri Manohar Parrikar, Hon. Chief Minister	19.8.2014	(i)At the stage of consideration of the Bill, it was referred to the Select Committee on 21.8.2014. (ii)The Select Committee was constituted with the following Members: 1.Shri Manohar Parrikar, Hon. Chief Minister 2. Shri Nilesh Cabral, MLA 3. Dr. Pramod Sawant, MLA 4.Shri Kiran Kandolkar, MLA 5. Shri Rajan Naik, MLA 6. Shri Lavoo Mamledar, MLA 7. Shri Mauvin Godinho, MLA

				8. Shri Digambar Kamat, MLA
13.	The Goa Co-operative Societies (Amendment) Bill, 2013	Shri Deepak Dhavalikar, Hon. Minister for Co-operation	16.10.2013	(i) Shri Lavoo Mamledar, MLA moved the following amendments to the Bill: <u>Amendment to Clause 27</u> Page 23, in Clause 27, the expression “and representative General Bodies specified in section 69” shall be omitted <u>Amendment to Clause 28</u> Page 24, in Clause 28, for the words “sixty days”, the words “thirty days”, shall be substituted. (ii) The Goa Co-operative Societies (Amendment) Bill, 2014 was considered and passed with amendments on the 21 st August, 2014.
14.	The Goa Investment Promotion Bill, 2014	Shri Mahadev Naik, Hon. Minister for Industries	20.8.2014	21.8.2014

(c) PRIVATE MEMBERS' BILLS- INTRODUCED

Sl. No.	Name of the Bill	Name of the Member who moved the motion for the Introduction of the Bill	Date of introduction of the Bill
1.	The Goa Utilization of Fallow Agricultural Land Bill, 2014 on 1.8.2014.	Shri Rohan Khaunte, MLA	1.8.2014
2.	The Goa Buildings (Lease, Rent and Eviction) Control (Amendment) Bill, 2014	Shri Aleixo Reginaldo Lourenco, MLA	8.8.2014

18. The Opposition desired clarification in the matter of certain terms/words mentioned during a speech made during a Congratulatory Motion on 24.7.2014. Though, it was informed to them that the matter would be clarified after the Question Hour, the Opposition staged a walk out on 25.7.2014.

19. **COMMITTEE REPORTS PRESENTED**

1. The Hon. Chief Minister, Shri Manohar Parrikar, presented the Second Report (2014) of the Business Advisory Committee to the House. The Motion was put to the vote of the House and was adopted on the 22nd July, 2014.

2. The Sixty-Ninth, Seventieth, Seventy-First and the Seventy-Second Reports of the Committee on Public Accounts on the Report of the Comptroller and Auditor General of India for the year 2006-2007, 2007-2008, 2008-2009 and 2009-2010 were also presented in the House on the 19th August, 2014 by Shri Digambar Kamat, the Chairman of the Committee of the Public Accounts Committee.

3. Shri Manohar Parrikar, Hon.Chief Minister presented the First Report (2014) of the Rules Committee on 21.8.2014, in regard to the change of Rule 43, Rule 270, Rule 272 and the deletion of Rule 242-C of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

20. **GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA FOR 2014-2015**

The General Discussion on the Budget for the State of Goa for the year 2014-2015 was held from the 22nd to the 24th July, 2014. Shri Pratapsingh Rane, Hon.Leader of the Opposition, S/Shri Naresh Sawal, Vijai Sardesai, Michael Lobo, Subhash Phal Dessai, Kiran Kandolkar, Vishwajit Rane, Vishnu Surya Naik Wagh, Digambar Kamat, Lavoo Mamledar, Carlos Almeida, Nilesh Cabral, Aleixo Reginaldo Lourenco, Rajan Naik, Mauvin Godinho, Ganesh Gaonkar, Chandrakant Kavalekar, Dr. Pramod Sawant, Rohan Khaunte, Caetano Silva, Benjamin Silva, Glenn Ticlo, MLAs', Anant Shet, Hon.Dy. Speaker, took part in the discussion and thereafter, the Hon.Chief Minister, Shri Manohar Parrikar, replied to the debate on the 24th July, 2014.

21.PRESENTATION, DISCUSSION, VOTING AND PASSING OF THE SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2014-2015 (FIRST BATCH)

The Supplementary Demands for Grants for the year 2014-2015 (First Batch) were presented, discussed, voted and passed and the corresponding – The Goa Appropriation (No.3) Bill, 2014 (Relating to the Supplementary Demands for Grants for the year 2014-2015) (First Batch) was introduced, considered and passed on the 21st August, 2014.

22. DEMANDS FOR GRANTS FOR THE YEAR 2014-2015

Sl. No.	Number of Demands	Date of Discussion, Voting and Passing of the Demands for Grants	Members who took part in the debate	Number of Cut Motions received/ Negatived	Name of Ministers who replied to the debate	Number of Demands passed
1.	Demand No. 2- General Adminsitration Demand No. 14- Goa Sadan Demand No.22- Vigilance Demand No. 27- Official Language Demand No. 29- Public Grievances Demand No. 54- Town & Country Planning Demand No. 75- Planning, Statistics & Evaluation Demand No. 79- Goa Gazetteer Demand No. 84- Airport	28.7.2014	1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Mauvin Godinho, MLA 3. Shri Subash Phal Dessai, MLA 4. Shri Naresh Sawal, MLA 5. Shri Vijai Sardesai, MLA 6. Shri Rohan Khaunte, MLA 7. Shri Digambar Kamat, MLA 8. Shri Vishnu Surya Naik Wagh, MLA 9. Shri Francisco.X.Pacheco, MLA 10. Shri Nilesh Cabral,MLA 11. Shri Glenn Ticlo, MLA 12. Shri Caetano Silva, MLA 13. Shri Aleixo R Lourenco, MLA 14. Shri Carlos Almeida, MLA 15. Dr. Pramod Sawant, MLA 16. Shri Lavoo Mamledar, MLA	2/Negatived 1/Negatived 1/Negatived 1/Negatived	Shri Manohar Parrikar, Hon. Chief Minister replied to the debate on 28.7.2014.	9
2.	Demand No. 59- Factories and Boilers Demand No.61- Craftsmen Training Demand No. 71- Co-operation	30.7.2014	1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Subhash Phal Dessai, MLA	1/Negatived 1/Negatived	Shri Deepak Dhavalikar, Hon. Minister for Co-operation replied to the debate on	3

			<p>3. Shri Rohan Khaunte, MLA 4. Shri Pandurang Madkaikar, MLA 5. Shri Vijai Sardesai, MLA 6. Shri Lavoo Mamledar, MLA 7. Shri Ganesh Gaonkar, MLA 8. Shri Kiran Kandolkar, MLA 9. Shri Naresh Sawal, MLA 10. Shri Vishnu Surya Naik Wagh, MLA 11. Shri Nilesh Cabral, MLA 12. Shri Benjamin Silva, MLA 13. Dr. Pramod Sawant, MLA 14. Shri Aleixo R. Lourenco, MLA</p>		30.7.2014.	
3.	<p>Demand No. 13- Transport Demand No.21- Public Works Demand No. 77- River Navigation</p>	31.7.2014	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Digambar Kamat, MLA 3. Shri Vijai Sardesai, MLA 4. Shri Pandurang Madkaikar, MLA 5. Shri Michael Lobo, MLA 6. Shri Subhash Phal Dessai, MLA 7. Shri Rohan Khaunte, MLA 8. Shri Francisco.X.Pacheco, MLA 9. Shri Mauvin Godinho, MLA 10. Shri Chandrakant Kavalekar, MLA 11. Shri Glenn Ticlo, MLA 12. Shri Caetano Silva, MLA 13. Shri Anant Shet, the Hon. Dy. Speaker 14. Shri Benjamin Silva, MLA</p>	<p>1/Negatived 5/Negatived 1/Negatived</p>	<p>Shri Ramkrishna Dhavalikar, Hon. Minister for Transport replied to the debate on 31.7.2014.</p>	3

			<p>15. Shri Aleixo R Lourenco, MLA 16. Shri Rajan Naik, MLA 17. Shri Vishnu Surya Naik Wagh, MLA 18. Shri Nilesh Cabral, MLA 19. Shri Ganesh Gaonkar, MLA 20. Shri Kiran Kandolkar, MLA 21. Shri Carlos Almeida, MLA 22. Shri Naresh Sawal, MLA 23. Dr. Pramod Sawant, MLA</p>			
4.	<p>Demand No. 43- Art & Culture Demand No. 70- Civil Supplies Demand No. 74- Water Resources</p>	4.8.2014	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Mauvin Godinho, MLA 3. Shri Naresh Sawal, MLA 4. Shri Michael Lobo, MLA 5. Shri Vijai Sardesai, MLA 6. Shri Vishnu Surya Naik Wagh, MLA 7. Shri Rohan Khaunte, MLA 8. Shri Subhash Phal Dessai, MLA 9. Shri Lavoo Mamledar, MLA 10. Shri Digambar Kamat, MLA 11. Shri Glenn Ticlo, MLA 12. Shri Benjamin Silva, MLA 13. Shri Francisco.X.Pacheco, MLA 14. Shri Ganesh Gaonkar, MLA 15. Shri Carlos Almeida, MLA 16. Shri Caetano Silva, MLA 17. Shri Nilesh Cabral, MLA 18. Dr. Pramod Sawant, MLA 19. Shri Chandrakant Kavalekar, MLA</p>	<p>1/Negatived 2/Negatived 1/Negatived</p>	<p>Shri Dayanand Mandrekar, Hon. Minister for Water Resources replied to the debate on 4.8.2014.</p>	3

			20. Shri Kiran Kandolkar, MLA 21. Shri Pandurang Madkaikar, MLA 22. Shri Rajan Naik, MLA 23. Shri Aleixo R Lourenco, MLA			
5.	Demand No. 8- Treasury & Accounts Administration, North Goa Demand No. 9- Treasury & Accounts Administration, South Goa Demand No. 11- Excise Demand No. 12- Commercial Taxes Demand No. 30- Small Savings & Lotteries Demand No. 32-Finance Demand No. 83- Mines	5.8.2014	1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Digambar Kamat, MLA 3. Shri Vijai Sardesai, MLA 4. Shri Pandurang Madkaikar, MLA 5. Shri Naresh Sawal, MLA 6. Shri Mauvin Godincho, MLA 7. Shri Michael Lobo, MLA 8. Shri Francisco X. Pacheco, MLA 9. Shri Caetano Silva, MLA 10. Shri Chandrakant Kavalekar, MLA 11. Shri Ganesh Gaonkar, MLA 12. Shri Carlos Almeida, MLA 13. Shri Aleixo R Lourenco, MLA 14. Shri Glenn Ticlo, MLA 15. Shri Kiran Kandolkar, MLA 16. Shri Rohan Khaunte, MLA 17. Dr. Pramod Sawant, MLA 18. Shri Vishnu Surya Naik Wagh, MLA 19. Shri Subhash Phal Dessai, MLA 20. Shri Nilesh Cabral, MLA 21. Shri Benjamin Silva, MLA	2/Negatived 1/Negatived 1/Negatived 1/Negatived	Shri Manohar Parrikar, Hon. Chief Minister replied to the debate on 5.8.2014.	7

6.	Demand No. 42- Sports & Youth Affairs Demand No. 81- Tribal Welfare Demand No. 19- Industries, Trade & Commerce Demand No. 57- Social Welfare Demand No. 80- Legal Metrology	6.8.2014	<ol style="list-style-type: none"> 1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Digambar Kamat, MLA 3. Shri Vijai Sardesai, MLA 4. Shri Michael Lobo, MLA 5. Shri Vishnu Surya Naik Wagh, MLA 6. Shri Naresh Sawal, MLA 7. Shri Francisco X Pacheco, MLA 8. Shri Lavoo Mamledar, MLA 9. Shri Rohan Khaunte, MLA 10. Shri Benjamin Silva, MLA 11. Shri Pandurang Madkaikar, MLA 12. Shri Ganesh Gaonkar, MLA 13. Shri Nilesh Cabral, MLA 14. Shri Subhash Phal Dessai, MLA 15. Shri Glenn Souza, MLA 16. Dr. Pramod Sawant, MLA 17. Shri Carlos Almeida, MLA 18. Shri Chandrakant Kavalekar, MLA 19. Shri Caetano Silva, MLA 20. Shri Aleixo R Lourenco, MLA 21. Shri Rajan Naik, MLA 22. Shri Anant Shet, Hon. Dy. Speaker 23. Shri Kiran Kandolkar, MLA 	<p>1/Negatived 3/Negatived</p> <p>1/Negatived</p>	S/Shri Ramesh Tawadkar, Hon. Minister for Sports and Youth Affairs and Mahadev Naik, Hon. Minister for Industries replied to the debate on 6.8.2014.	5
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7.	Demand No. 20- Printing and Stationary Demand No. 56- Information and Publicity Demand No. 76- Electricity	7.8.2014	1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Digambar Kamat, MLA 3. Shri Vijai Sardesai, MLA 4. Shri Michael Lobo, MLA 5. Shri Vishnu Surya Naik Wagh, MLA 6. Shri Naresh Sawal, MLA 7. Shri Francisco X Pacheco, MLA 8. Shri Lavoo Mamledar, MLA 9. Shri Rohan Khaunte, MLA 10. Shri Benjamin Silva, MLA 11. Shri Pandurang Madkaikar, MLA 12. Shri Ganesh Gaonkar, MLA 13. Shri Nilesh Cabral, MLA 14. Shri Subhash Phal Dessai, MLA 15. Shri Glenn Ticlo, MLA 16. Dr. Pramod Sawant, MLA 17. Shri Carlos Almeida, MLA 18. Shri Chandrakant Kavalekar, MLA 19. Shri Caetano Silva, MLA 20. Shri Aleixo R Lourenco, MLA 21. Shri Rajan Naik, MLA 22. Shri Kiran Kandolkar, MLA	2/Negatived 2/Negatived	Shri Milind Naik, Hon. Minister for Power replied to the debate on the 7.8.2014	3
8.	Demand No. 31- Panchayats Demand No. 47- Goa Medical College Demand No.48- Health Services Demand No. 49- Institute of Psychiatry & Human Behaviour Demand No. 51- Goa Dental College	11.8.2014	1. Shri Pratapsingh Rane,Hon. Leader of the Opposition 2. Shri Digambar Kamat, MLA 3. Shri Vijai Sardesai, MLA 4. Shri Michael Lobo, MLA	1/Negatived 4/Negatived 4/Negatived	Shri Laxmikant Parsekar, Hon. Minister for Health and Panchayati Raj replied to the debate on 11.8.2014.	8

	<p>Demand No. 53- Food & Drugs Adminsitration</p> <p>Demand No. 65- Animal Husbandry and Veterniray Services</p> <p>Demand No. 67- Ports Adminsitration</p>		<p>5. Shri Vishnu Surya Naik Wagh, MLA</p> <p>6. Shri Naresh Sawal, MLA</p> <p>7. Shri Francisco.X. Pacheco, MLA</p> <p>8. Shri Lavoo Mamledar, MLA</p> <p>9. Shri Rohan Khaunte, MLA</p> <p>10. Shri Benjamin Silva, MLA</p> <p>11. Shri Pandurang Madkaikar, MLA</p> <p>12. Shri Ganesh Gaonkar, MLA</p> <p>13. Shri Nilesh Cabral, MLA</p> <p>14. Shri Subhash Phal Dessai, MLA</p> <p>15. Shri Glenn Ticlo, MLA</p> <p>16. Dr. Pramod Sawant, MLA</p> <p>17. Shri Carlos Almeida, MLA</p> <p>18. Shri Chandrakant Kavalekar, MLA</p> <p>19. Shri Caetano Silva, MLA</p> <p>20. Shri Aleixo R Lourenco, MLA</p> <p>21. Shri Rajan Naik, MLA</p> <p>22. Shri Kiran Kandolkar, MLA</p> <p>23. Shri Vishwajit Rane, MLA</p> <p>24. Shri Anant Shet, Hon. Deputy Speaker</p>	2/Negatived		
9.	<p>Demand No.7- Settlement & Land Records</p> <p>Demand No.15- Collectorate, North Goa</p> <p>Demand No.16- Collectorate, South Goa</p> <p>Demand No.33- Revenue</p> <p>Demand No. 55- Municipal Adminsitration</p>	12.8.2014	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition</p> <p>2. Shri Digambar Kamat, MLA</p> <p>3. Shri Vijai Sardesai, MLA</p> <p>4. Shri Michael Lobo, MLA</p> <p>5. Shri Vishnu Surya Naik Wagh, MLA</p> <p>6. Shri Naresh Sawal, MLA</p>	<p>3/Negatived</p> <p>3/Negatived</p> <p>2/Negatived</p>	Shri Francis D'Souza, Hon. Dy. Chief Minister replied to the debate on 12.8.2014.	6

	Demand No. 82- Information Technology		<p>7. Shri Francisco X Pacheco, MLA</p> <p>8. Shri Lavoo Mamledar, MLA</p> <p>9. Shri Rohan Khaunte, MLA</p> <p>10. Shri Benjamin Silva, MLA</p> <p>11. Shri Pandurang Madkaikar, MLA</p> <p>12. Shri Ganesh Gaonkar, MLA</p> <p>13. Shri Nilesh Cabral, MLA</p> <p>14. Shri Subhash Phal Dessai, MLA</p> <p>15. Shri Glenn Ticlo, MLA</p> <p>16. Dr. Pramod Sawant, MLA</p> <p>17. Shri Carlos Almeida, MLA</p> <p>18. Shri Chandrakant Kavalekar, MLA</p> <p>19. Shri Caetano Silva, MLA</p> <p>20. Shri Aleixo R Lourenco, MLA</p> <p>21. Shri Rajan Naik, MLA</p> <p>22. Shri Kiran Kandolkar, MLA</p> <p>23. Shri Mauvin Godinho, MLA</p> <p>24. Shri Anant Shet, Hon. Dy. Speaker</p>			
10.	<p>Demand No.34- School Education</p> <p>Demand No.35- Higher Education</p> <p>Demand No. 36- Technical Education</p> <p>Demand No. 37- Government Polytechnic, Panaji</p> <p>Demand No.38- Government Polytechnic, Bicholim</p> <p>Demand No.39- - Government Polytechnic, Curchorem</p> <p>Demand No. 40- Goa College of Engineering</p>	13.8.2014	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition</p> <p>2. Shri Digambar Kamat, MLA</p> <p>3. Shri Vijai Sardesai, MLA</p> <p>4. Shri Michael Lobo, MLA</p> <p>5. Shri Vishnu Surya Naik Wagh, MLA</p> <p>6. Shri Naresh Sawal, MLA</p> <p>7. Shri Francisco X Pacheco, MLA</p> <p>8. Shri Lavoo Mamledar, MLA</p>	<p>2/Negatived</p> <p>1/Negatived</p> <p>1/Negatived</p> <p>1/Negatived</p> <p>1/Negatived</p>	<p>S/Shri Dayanand Mandrekar, Hon. Minister for Archive and Archeology and Manohar Parrikar, Hon. Chief Minister replied to the debate on 13.8.2014.</p>	11

	<p>Demand No. 41- Goa Architecture College</p> <p>Demand No. 44- Goa College of Art</p> <p>Demand No. 45- Archives and Archaeology</p> <p>Demand No. 50- Goa College of Pharmacy</p>		<p>9. Shri Rohan Khaunte, MLA</p> <p>10. Shri Benjamin Silva, MLA</p> <p>11. Shri Pandurang Madkaikar, MLA</p> <p>12. Shri Ganesh Gaonkar, MLA</p> <p>13. Shri Nilesh Cabral, MLA</p> <p>14. Shri Subhash Phal Dessai, MLA</p> <p>15. Shri Glenn Ticlo, MLA</p> <p>16. Dr. Pramod Sawant, MLA</p> <p>17. Shri Carlos Almeida, MLA</p> <p>18. Shri Chandrakant Kavalekar, MLA</p> <p>19. Shri Caetano Silva, MLA</p> <p>20. Shri Aleixo R Lourenco, MLA</p> <p>21. Shri Rajan Naik, MLA</p> <p>22. Shri Kiran Kandolkar, MLA</p>	1/Negatived		
11.	<p>Demand No. 58- Women and Child Development</p> <p>Demand No. 78- Tourism</p>	14.8.2014	<p>1. Shri Pratapsingh Rane, Hon. Leader of the Opposition</p> <p>2. Shri Mauvin Godinho, MLA</p> <p>3. Shri Vijai Sardesai, MLA</p> <p>4. Shri Michael Lobo, MLA</p> <p>5. Shri Vishnu Surya Naik Wagh, MLA</p> <p>6. Shri Naresh Sawal, MLA</p> <p>7. Shri Francisco X Pacheco, MLA</p> <p>8. Shri Lavoo Mamledar, MLA</p> <p>9. Shri Rohan Khaunte, MLA</p> <p>10. Shri Benjamin Silva, MLA</p> <p>11. Shri Pandurang Madkaikar, MLA</p> <p>12. Shri Ganesh Gaonkar, MLA</p> <p>13. Shri Nilesh Cabral, MLA</p>	1/Negatived 1/Negatived	Shri Dilip Parulekar, Hon. Minister for Toursim replied to the debate on 14.8.2014.	2

			<p>14. Shri Subhash Phal Dessai, MLA 15. Shri Glenn Ticlo, MLA 16. Dr. Pramod Sawant, MLA 17. Shri Carlos Almeida, MLA 18. Shri Chandrakant Kavalekar, MLA 19. Shri Caetano Silva, MLA 20. Shri Aleixo. R. Lourenco, MLA 21. Shri Rajan Naik, MLA 22. Shri Kiran Kandolkar, MLA 23. Shri Mauvin Godinho, MLA 24. Shri Anant Shet, Hon. Dy. Speaker</p>			
12.	<p>Demand No. 52- Labour Demand No.60- Employment Demand No.66- Fisheries</p>	18.8.2014	<p>1. Shri Pratapsingh Rane, the Hon. Leader of the Opposition 2. Shri Vijai Sardesai, MLA 3. Shri Vishnu Surya Naik Wagh, MLA 6. Shri Naresh Sawal, MLA 7. Shri Francisco.X. Pacheco, MLA 8. Shri Carlos Almeida, MLA 9. Shri Rohan Khaunte, MLA 10. Shri Benjamin Silva, MLA 11. Shri Caetano Silva, MLA 12. Shri Kiran Kandolkar, MLA 13. Shri Subhash Phal Desai, MLA 14. Shri Nilesh Cabral, MLA 15. Shri Aleixo R Lourenco, MLA 16. Dr. Pramod Sawant, MLA</p>	<p>1/Negatived 1/Negatived 2/Negatived</p>	<p>Shri Avertano Furtado, Hon. Minister for Fisheries replied to the debate on 18.8.2014.</p>	3

13.	Demand No. 64- Agriculture Demand No. 72- Science, Technology & Environment Demand No. 46- Museum Demand No.68- Forests	19.8.2014	<ol style="list-style-type: none"> 1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Digambar Kamat, MLA 3. Shri Vijai Sardesai, MLA 4. Shri Michael Lobo, MLA 5. Shri Vishnu Surya Naik Wagh, MLA 6. Shri Naresh Sawal, MLA 7. Shri Francisco X Pacheco, MLA 8. Shri Lavoo Mamledar, MLA 9. Shri Rohan Khaunte, MLA 10. Shri Benjamin Silva, MLA 11. Shri Pandurang Madkaikar, MLA 12. Shri Ganesh Gaonkar, MLA 13. Shri Nilesh Cabral, MLA 14. Shri Subhash Phal Dessai, MLA 15. Shri Glenn Ticlo, MLA 16. Dr. Pramod Sawant, MLA 17. Shri Carlos Almeida, MLA 18. Shri Chandrakant Kavalekar, MLA 19. Shri Caetano Silva, MLA 20. Shri Aleixo R Lourenco, MLA 21. Shri Rajan Naik, MLA 22. Shri Kiran Kandolkar, MLA 23. Shri Mauvin Godinho, MLA 24. Shri Digambar Kamat, MLA 25. Shri Vishwajit Rane, MLA 	1/Negatived 2/Negatived 1/Negatived 3/Negatived	Smt. Alina Saldanha, Hon. Minister for Forests and Shri Manohar Parrikar, Hon. Chief Minister, replied to the debate on 19.8.2014.	4
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14.	<p>Demand No. 5- Prosecution Demand No. 17- Police Demand No. 18- Jails Demand No. 23- Home Demand No.25- Home Guards & Civil Defence Demand No. 26- Fire & Emergency Services Demand No. 63- Rajya Sainik Board</p>	20.8.2014	<ol style="list-style-type: none"> 1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Mauvin Godinho, MLA 3. Shri Vijai Sardesai, MLA 4. Shri Michael Lobo, MLA 5. Shri Vishnu Surya Naik Wagh, MLA 6. Shri Naresh Sawal, MLA 7. Shri Francisco X Pacheco, MLA 8. Shri Lavoo Mamledar, MLA 9. Shri Rohan Khaunte, MLA 10. Shri Benjamin Silva, MLA 11. Shri Pandurang Madkaikar, MLA 12. Shri Ganesh Gaonkar, MLA 13. Shri Nilesh Cabral, MLA 14. Shri Subhash Phal Dessai, MLA 15. Shri Glenn Ticlo, MLA 16. Dr. Pramod Sawant, MLA 17. Shri Carlos Almeida, MLA 18. Shri Chandrakant Kavalekar, MLA 19. Shri Caetano Silva, MLA 20. Shri Aleixo R Lourenco, MLA 21. Shri Rajan Naik, MLA 22. Shri Kiran Kandolkar, MLA 23. Shri Mauvin Godinho, MLA 24. Shri Anant Shet, Hon. Dy. Speaker 25. Shri Digambar Kamat, MLA 26. Shri Vishwajit Rane, MLA 27. Shri Rajan Naik, MLA 	<p>1/Negativated 3/Negativated 1/Negativated 2/Negativated 4/Negativated</p>	<p>Shri Manohar Parrikar, Hon. Chief Minister replied to the debate on 20.8.2014.</p>	7
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15.	Demand No.1- Legislature Secretariat Demand No.3- District & Sessions Court, North Goa Demand No. 4- District & Sessions Court, South Goa Demand No6- Election Office Demand No 10- Notary Services Demand No. 28- Administrative Tribunal Demand No. 62- Law Demand No.73- State Election Commission Charged Expenditure- Raj Bhavan (discussion only) Charged Expenditure- Debt Services (discussion only) Charged Expenditure- Goa Public Service Commission (discussion only)	21.8.2014	1. Shri Pratapsingh Rane, Hon. Leader of the Opposition 2. Shri Vishnu Surya Naik Wagh, MLA 3. Shri Ganesh Gaonkar, MLA 4. Shri Lavoo Mamledar, MLA 5. Shri Nilesh Cabral, MLA 6. Dr. Pramod Sawant, MLA 7. Shri Caetano Silva, MLA 8. Shri Rohan Khaunte, MLA 9. Shri Subhash Phal Desai, MLA 10. Shri Aleixo R Lourenco, MLA 11. Shri Glenn Ticlo, MLA	1/Negated	Shri Manohar Parrikar, Hon. Chief Minister replied to the debate on 21.8.2014.	11
<p align="center"><u>DISCUSSION, VOTING AND PASSING OF THE DEMANDS FOR GRANTS FOR THE YEAR 2014-2015</u></p> <p>Demand Nos. 2, 14, 22, 27, 29, 54, 75, 79, 84, 59, 61, 71, 13, 21, 77, 43, 70, 74, 8, 9, 11, 12, 30, 32, 83, 42, 81, 19, 57, 80, 20, 56, 76, 31, 47, 48, 49, 51, 53, 65, 67, 7, 15, 16, 33, 55, 82, 34, 35, 36, 37, 38, 39, 40, 41, 44, 45, 50, 58, 78, 52, 60, 66, 64, 72, 46, 68, 5, 17, 18, 23, 25, 26, 63, 1, 3, 4, 6, 10, 28, 62 and 73 were discussed, voted and passed.</p>						

23. CONCLUSIONS

The Hon. Speaker Shri Rajendra Arlekar, made valedictory remarks on the conclusion of the Session on the 21st August, 2014 and thereafter the National Anthem was played in the Legislative Assembly Hall on the conclusion of the Session.

The Session, which commenced on the 22nd July, 2014 was adjourned *sine die* at the conclusion of the Session on the 21st August, 2014 at 7.26 PM.

The Seventh Session of the Sixth Legislative Assembly of the State of Goa has been prorogued by the Hon.Governor of Goa, with effect from the 4th September, 2014.
